

# ORISSA HIGH COURT

**FILING REPORT AS ON :28/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0013417/2023	ASHOK JENA @ ASHOK KUMAR JENA VS STATE OF ODISHA	UDIT RANJAN JENA VS	BOUDH /81 /2023 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baudh ) CT/0000055/2023
2	BLAPL/0013418/2023	RAMAKRUSHNA PATRA VS STATE OF ODISHA	T.NARAYANA MURTY VS	BORIGUMMA /140 /2023 SPECIAL JUDGE,JEYPORE(Koraput) Spl/0001161/2023
3	BLAPL/0013419/2023	PINKUNA MALLICK VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	//0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000151/2023
4	BLAPL/0013420/2023	GANESH PRASAD VS STATE OF ODISHA	BISWARANJAN DALAI VS	UDITNAGAR /315 /2023 S.D.J.M.,PANPOSH(Sundargarh) GR/0001709/2023
5	BLAPL/0013421/2023	KANISHKARAJ BISWAL VS STATE OF ODISHA	NETRANANDA BISWAL VS	MADHUPATNA /375 /2023 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001237/2023
6	BLAPL/0013422/2023	KISAN MALIK @ KISHAN MALLICK VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	//0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000016/2023
7	BLAPL/0013423/2023	ROCKY @ SATYABRATA SAHU VS STATE OF ODISHA	RAJALAXMI BISWAL VS	PARJANG /386 /2023 J.M.F.C.,PARJANG(Dhenkanal) GR/0000504/2023
8	BLAPL/0013424/2023	TAME DIGAL VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /42 /2022 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000009/2022
9	BLAPL/0013425/2023	KAILASH GOUDA VS STATE OF ODISHA	SURENDRANATH PADHY VS	//0 1ST A.D.J.,BERHAMPUR(Ganjam) 2(A)CC/0000093/2023
10	BLAPL/0013426/2023	DASARATHA BAG VS STATE OF ODISHA	LALIT SAHU VS	TUSRA /184 /2021 ( ) //
11	BLAPL/0013427/2023	JUNESH LIMA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	R.UDAYAGIRI /18 /2020 ( ) //

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12	BLAPL/0013428/2023	JOSEPH PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 () //
13	BLAPL/0013429/2023	CHIKU @ SUDHANSU ROUT VS STATE OF ODISHA	PRAKASH KUMAR BEURA VS	PURIGHAT /94 /2022 () //
14	BLAPL/0013430/2023	PREM MOHAKUD VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	BARBIL /304 /2023 () //
15	BLAPL/0013431/2023	AMINUL SHAIKH VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /638 /2022 () //
16	BLAPL/0013432/2023	MUKA PADIAMI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KALIMELA /32 /2022 () //
17	BLAPL/0013433/2023	HARMOHAN DASH VS STATE OF ODISHA	SAROJ KUMAR DASH VS	LALBAG /308 /2020 () //
18	BLAPL/0013434/2023	NIBEDAN DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /86 /2023 () //
19	BLAPL/0013435/2023	SURYAKANTA MAHAPATRA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	TANGI (KHURDA) /471 /2023 () //
20	BLAPL/0013436/2023	SRIKANT SETHI @ SRIKANTA SETHY VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	ATHAMALLIK /213 /2023 () //
21	BLAPL/0013437/2023	BISWAJIT DAS @ BITU VS STATE OF ODISHA	GYANA RANJAN DHAL VS	BHARATPUR PS /153 /2023 () //
22	BLAPL/0013438/2023	RANA MADKAMI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MOTU /57 /2019 () //
23	BLAPL/0013439/2023	DEBANAND @ DEBANANDA PATEL	BHABANI SHANKAR DASPARIDA	DHARAMGARH /146 /2023

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0013440/2023	KRUSHNA CHANDRA SAHOO	BIKRAM KESHARI RAJ	KHURDA MODEL /280 /2023
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0013441/2023	P. SANTOSH	BIBHU PRASAD DAS	MACHHKUND /142 /2023
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0013442/2023	SURENDRA MAJHI	DIPAK RANJAN MISHRA	THUAMUL RAMPUR /63 /2023
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0013443/2023	BENUDHAR PATRA	DIPAK RANJAN MISHRA	NARLA /93 /2023
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0013444/2023	KALIA @ KALA KRUSHNA PRADHAN	S.S.RAY (2)	DHARAKOT PS /396 /2023
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0013445/2023	SANANDA TANDI	DIPAK RANJAN MISHRA	BHAWANIPATNA SADAR /299 /2022
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0013446/2023	RAHUL RANJAN DEEP	KIRTAN DANG	CYBER CRIME AND ECONOMIC OFFENCES /27 /2023
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0013447/2023	TANMAYA BEHERA	RAJIB LOCHAN PATTNAIK	NABARANGAPUR TOWN /24 /2023
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0013448/2023	EKALABYA NAIK @ DADU	RAMESH CHANDRA MAHARANA	BRAJARAJNAGAR /140 /2023
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0013449/2023	SUDHIRA KUMAR BEHERA	PRADIPTA BEURA	BEGUNIA P.S. /403 /2023
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0013450/2023	PURSURAM SAHU	PRASANNA KUMAR MISHRA	SONEPUR /270 /2023
		VS	VS	()

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35	BLAPL/0013451/2023	STATE OF ODISHA TINKUDU@SUKANTA SUNA VS	BYOMOKESH SAHOO VS	// BARGARH /528 /2023 ()
36	BLAPL/0013452/2023	STATE OF ODISHA MILIND KUMAR YADAV VS	AJIT KUMAR RAUT VS	// / /0 ()
37	BLAPL/0013453/2023	STATE OF ODISHA NAJMUL HUSSAIN KHAN VS	RAJIB LOCHAN PATRNAIK VS	// MALKANGIRI /638 /2022 ()
38	BLAPL/0013454/2023	STATE OF ODISHA ANUA @ LIPUN MALIK VS	RAMA CHANDRA RAY VS	// DHARMASALA /500 /2023 ()
39	BLAPL/0013455/2023	STATE OF ODISHA RAKESH NAYAK @DANTURA BABU VS	SATYAPADA SHARMA VS	// SECTOR-15 /40 /2023 ()
40	BLAPL/0013456/2023	STATE OF ODISHA AMULI @ AMULYA ROUT VS	PANCHANAN PANIGRAHI VS	// MAHABIROD /15 /2023 ()
41	BLAPL/0013457/2023	STATE OF ODISHA BIMBADHAR NAIK VS	ASUTOSH TRIPATHY VS	// KANIHA /104 /2023 ()
42	BLAPL/0013458/2023	STATE OF ODISHA DHANA@BRAMHANANDA KHANDAI VS	SIMSON JENA VS	// BOLAGARH P.S. /129 /2023 ()
43	BLAPL/0013459/2023	STATE OF ODISHA RAHUL RAY VS	LALITENDU MISHRA VS	// SECTOR-15 /43 /2023 ()
44	BLAPL/0013460/2023	STATE OF ODISHA RAHUL RAY VS	LALITENDU MISHRA VS	// SECTOR-15 /40 /2023 ()
45	BLAPL/0013461/2023	STATE OF ODISHA GOLAK MOHAPATRA @ GELHU VS STATE OF ODISHA	KULDEEP MOHANTY VS	// KHANTAPADA /244 /2023 () //

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46	BLAPL/0013462/2023	BENUDHAR JAHAT VS STATE OF ODISHA	ABHILASH MISHRA VS	PATNAGARH /210 /2023 () //
47	BLAPL/0013463/2023	RAJKUMAR BAG VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BIJEPUR /16 /2023 () //
48	BLAPL/0013464/2023	RANJANA KUMAR DAS @ BISWA RANJAN DAS VS STATE OF ODISHA	AMITAV TRIPATHY VS	TARASINGI /167 /2017 () //
49	BLAPL/0013465/2023	SALAUDDIN ANSARI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	/ /0 () //
50	BLAPL/0013466/2023	PRADEEP KUMAR SANODIYA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	/ /0 () //
51	BLAPL/0013467/2023	AULA RANJIT RAO @ A. RANJIT RAO VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BOLANGIR TOWN /508 /2023 () //
52	BLAPL/0013468/2023	KIRAN NAYAK @ KIRAN KUMAR NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	BHARATPUR PS /408 /2022 () //
53	BLAPL/0013469/2023	SARAT KUMAR DAS VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	KENDRAPARA SADAR /325 /2023 () //
54	BLAPL/0013470/2023	OM PRAKASH CHHABA VS STATE OF ODISHA	BINI MISHRA VS	BOLANGIR SADAR /78 /2023 () //
55	BLAPL/0013471/2023	TINKU KUMAR VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	/ /0 () //
56	BLAPL/0013472/2023	LUCKY BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	PHULBANI TOWN /231 /2023 () //
57	BLAPL/0013473/2023	ASHISH BAGH	ABHISHEK DASH	JHARPOKHARIA /264 /2023

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		STATE OF ODISHA		//
58	BLAPL/0013474/2023	SANJIB NAYAK	DEBASIS MISHRA	SURADA /217 /2023
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0013475/2023	ASIM KUMAR MOHANTY	DEBASIS MISHRA	//0
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0013476/2023	RAJA @ JITENDRA BASTIA	SUSHANTA KUMAR SAMANTARAY	LALBAG /299 /2021
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0013477/2023	PURUSHOTTAM PRADHAN	AJIT KUMAR MOHANTY	NAWAPARA /143 /2014
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0013478/2023	BIKASH JAGAT	SUSHANTA KUMAR PRADHAN	KHETRARAJPUR /209 /2023
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0013479/2023	BHAGABAN SWAIN	SANJIB KUMAR BHANJADEO	TANGI (KHURDA) /773 /2023
		VS	VS	()
		STATE OF ODISHA		//
64	CMAPL/0000797/2023	M/S.SAMALESWARI FERRO METALS PVT. LTD.	ADV.	//
		VS	VS	()
		ANDHRA BANK LTD.		//
65	CMAPL/0000798/2023	BISHNU PADHAN	ADV.	//
		VS	VS	()
		KISHORI SAHU		//
66	CMP/0001486/2023	JAYANTI PRUSTY	ANAM CHARAN PANDA	//
		VS	VS	()
		DR.AMITAV PRUSTY		//
67	CMP/0001487/2023	NAGENDRA KUMAR PATRA @ NAGENDRA PATRA	JAGAJIBAN PRADHAN	//
		VS	VS	()
		BINAPANI KASTA		//
68	CMP/0001488/2023	RADHAMANI BEHERA	MAHESWAR MOHANTY	//
		VS	VS	()

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69	CMP/0001489/2023	GOURANGA MOHARANA NIRUPAMA MOHAPATRA VS	MAHESWAR MOHANTY VS	// // ()
70	CMP/0001490/2023	SANTOSH KUMAR MOHAPATRA SURENDRANATH BARAL VS	NIRANJAN NAYAK VS	// // ()
71	CMP/0001491/2023	GOPINATH UPADHYAYA DEBENDRA KHARSEL VS	SUSHANTA KUMAR JOSHI VS	// // ()
72	CMP/0001492/2023	TAPASWINI BAG MANAS ROUT VS	PRAVASH CHANDRA JENA VS	// // ()
73	CMP/0001493/2023	SITA DEI LILI SAHOO VS	BIKRAM RATH VS	// // ()
74	CMP/0001494/2023	M/S HIND METALS AND INDUSTRIES PVT. LTD., BBSR JAYASHREE NAYAK VS	JAYADEBA BEHERA VS	// // ()
75	CMP/0001495/2023	SWARNALATA BARIK AMAL KRISHNA DAS VS	BANSHIDHAR BAUG VS	// // ()
76	CONTC/0009273/2023	MINATI DEY SAMANTA KUMAR NAIK VS	ADV. VS	// // ()
77	CONTC/0009274/2023	ASWATHY S., COMMNR. CUM SECY., TO GOVT. S AND ME DEPT. SANTOSINI DAS VS	ADV. VS	// // ()
78	CONTC/0009275/2023	ASWATHY S., COMMNR. CUM SECY., TO GOVT. S AND ME DEPT. ANJALI JENA VS	ADV. VS	// // ()
79	CONTC/0009276/2023	ASWATHY S., COMMNR. CUM SECY., TO GOVT. S AND ME DEPT. LAXMI PRIYA MISHRA VS	ADV. VS	// // ()
		ASWATHY S., COMMNR. CUM SECY., TO GOVT. S AND ME DEPT.		//

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80	CONTC/0009277/2023	PRAMOD KUMAR SWAIN VS ASWATHY S., COMMNR. CUM SECY., TO GOVT. S AND ME DEPT.	ADV. VS	// 0
81	CONTC/0009278/2023	PRAKASH KUMAR PANDA VS ASWATHY S., COMMNR. CUM SECY., TO GOVT. S AND ME DEPT.	ADV. VS	// 0
82	CONTC/0009279/2023	DILLIP KUMAR SENAPATI VS ASWATHY S., COMMNR. CUM SECY., TO GOVT. S AND ME DEPT.	ADV. VS	// 0
83	CONTC/0009280/2023	KAIKEI SWAIN VS ASWATHY S., COMMNR. CUM SECY., TO GOVT. S AND ME DEPT.	ADV. VS	// 0
84	CONTC/0009281/2023	PINKINA SUTAR VS ASWATHY S., COMMNR. CUM SECY., TO GOVT. S AND ME DEPT.	ADV. VS	// 0
85	CONTC/0009282/2023	HARABATI PALEI VS ASWATHY S., COMMNR. CUM SECY., TO GOVT. S AND ME DEPT.	ADV. VS	// 0
86	CONTC/0009283/2023	TARBHA NAZNIN PARWEEN VS ASWATHY S., COMMNR. CUM SECY., TO GOVT. S AND ME DEPT.	ADV. VS	// 0
87	CONTC/0009284/2023	PRATIMA SAMAL VS ASWATHY S., COMMNR. CUM SECY., TO GOVT. S AND ME DEPT.	ADV. VS	// 0
88	CONTC/0009285/2023	SANTOSH KUMAR LUGUN VS ASWATHY S., COMMNR. CUM SECY., TO GOVT. S AND ME DEPT.	ADV. VS	// 0
89	CONTC/0009286/2023	SABITA PAL VS ASWATHY S., COMMNR. CUM SECY., TO GOVT. S AND ME DEPT.	ADV. VS	// 0
90	CONTC/0009287/2023	PADMINI BARIK VS ASWATHY S., COMMNR. CUM SECY. TO GOVT., S AND ME DEPT.	adv. VS	// 0
91	CONTC/0009288/2023	SANDHYA RANI PATTNAYAK ADV.	ADV.	//

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		VS	VS	0
92	CONTC/0009289/2023	ASWATHY S., COMMNR. CUM SECY., TO GOVT. S AND ME DEPT. LATA NAIK	ADV.	//
		VS	VS	0
93	CONTC/0009290/2023	ASWATHY S., COMMNR. CUM SECY., TO GOVT. S AND ME DEPT. DUSHMANTA PRADHAN	ADV.	//
		VS	VS	0
94	CONTC/0009291/2023	ASWATHY S., COMMNR. CUM SECY., TO GOVT. S AND ME DEPT. NIRJHARINI SWAIN	ADV.	//
		VS	VS	0
95	CONTC/0009292/2023	ASWATHY S., COMMNR. CUM SECY., TO GOVT. S AND ME DEPT. PADMINI NAIK	ADV.	//
		VS	VS	0
96	CONTC/0009293/2023	ASWATHY S., COMMNR. CUM SECY., TO GOVT. S AND ME DEPT. JAGAJYOTI DAS	ADV.	//
		VS	VS	0
97	CONTC/0009294/2023	ASWATHY S., COMMNR. CUM SECY., TO GOVT. S AND ME DEPT. RAMITA SAHU	ADV.	//
		VS	VS	0
98	CONTC/0009295/2023	ASWATHY S., COMMNR. CUM SECY., TO GOVT. S AND ME DEPT. PARAMANANDA NAIK	ADV.	//
		VS	VS	0
99	CONTC/0009296/2023	ASWATHY S., COMMNR. CUM SECY., TO GOVT. S AND ME DEPT. NARASINGH GOUDA	ADV.	//
		VS	VS	0
100	CONTC/0009297/2023	ASWATHY S., COMMNR. CUM SECY., TO GOVT. S AND ME DEPT. KUNJALATA BEHERA	ADV.	//
		VS	VS	0
101	CONTC/0009298/2023	ASWATHY S., COMMNR. CUM SECY., TO GOVT. S AND ME DEPT. MARRY BARTHA HORO	ADV.	//
		VS	VS	0
102	CONTC/0009299/2023	ASWATHY S., COMMNR. CUM SECY., TO GOVT. S AND ME DEPT. SUSHIL KUMAR HORO	ADV.	//
		VS	VS	0

**ORISSA HIGH COURT**

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103	CONTC/0009300/2023	ASWATHY S., COMMNR. CUM SECY., TO GOVT. S AND ME DEPT. GITARANI BEHERA VS	ADV. ADV. VS	// // 0
104	CONTC/0009301/2023	ASWATHY S., COMMNR. CUM SECY., TO GOVT. S AND ME DEPT. SUMITRA DAS VS	ADV. ADV. VS	// // 0
105	CONTC/0009302/2023	ASWATHY S., COMMNR. CUM SECY., TO GOVT. S AND ME DEPT. RIJHINA KANDULNA VS	ADV. ADV. VS	// // 0
106	CONTC/0009303/2023	ASWATHY S., COMMNR. CUM SECY., TO GOVT. S AND ME DEPT. MAHENDRA DEHERIA VS	ADV. ADV. VS	// // 0
107	CONTC/0009304/2023	ASWATHY S., COMMNR. CUM SECY., TO GOVT. S AND ME DEPT. NIRANJAN KAR VS	ADV. ADV. VS	// // 0
108	CONTC/0009305/2023	VIR VIKRAM YADAV, PRINCIPAL SECY., WORKS DEPT. SANTOSHI BAG VS	ADV. ADV. VS	// // 0
109	CONTC/0009306/2023	DR. GAVALI PARAG HARSHAD, I.A.S. SANTOSH KUMAR PAHI VS	BIPIN KUMAR NAYAK BIPIN KUMAR NAYAK VS	// // 0
110	CONTC/0009307/2023	SATYABRATA SAHU, I.A.S. PRAVAT KUMAR PATNAIK VS	ADV. ADV. VS	// // 0
111	CONTC/0009308/2023	S.AWASTHY, PRINCIPAL SECY., S AND ME DEPT. BISHWAMITRA NAYAK VS	ADV. ADV. VS	// // 0
112	CONTC/0009309/2023	VINEET BHARADWAJ, COLLECTOR, MAYURBHANJ NARAYAN NAYAK VS	ADV. ADV. VS	// // 0
113	CONTC/0009310/2023	ANU GARG, IAS KRUSHNA CHANDRA BIGRAH VS	ADV. ADV. VS	// // 0
		BISWANATH TARAI, D.E.O., KHURDA		//

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114	CONTC/0009311/2023	DAITARI NAIK VS DR. ARABINDA KUMAR PADHEE, IAS	ADV. VS	// 0 //
115	CONTC/0009312/2023	SUDHANGSU SEKHAR PALEI VS ARABINDA KUMAR PADHEE, PRINCIPAL SECY., AGRICULTURE AND FARMERS EMPOWERMENT DEPT.	ADV. VS	// 0 //
116	CONTC/0009313/2023	RAMA CHANDRA KAR VS ARABINDA KUMAR PADHEE, PRINCIPAL SECY., AGRICULTURE AND FARMERS EMPOWERMENT DEPT.	ADV. VS	// 0 //
117	CONTC/0009314/2023	SANJIB KUMAR SAHOO VS ASWATHY S., IAS	ADV. VS	// 0 //
118	CONTC/0009315/2023	BHUBANESWAR SAHU VS ALOK KAR, IAS	ADV. VS	// 0 //
119	CONTC/0009316/2023	PUSPALATA MAHAPATRA VS ASWATHY S., IAS	adv. VS	// 0 //
120	CONTC/0009317/2023	MUKESH BAG VS KHILARI RISHIKESH DNYANDEO, I.P.S.	ADV. VS	// 0 //
121	CONTC/0009318/2023	SOURJYA RANJAN PARIJA VS ARAVIOND AGRAWAL, COMNR. CUM SECY., HIGHER EDUCATION DEPT.	ADV. VS	// 0 //
122	CONTC/0009319/2023	SRIKANTA MISHRA VS USHA PADHEE, I.A.S.	ADV. VS	// 0 //
123	CONTC/0009320/2023	MAA BIRAJA SELF HELF GROUP, JAJPUR VS DEBENDRA PRASAD BAL, BLOCK DEVLOPMENT OFFICER, DHARMASALA	ADV. VS	// 0 //
124	CONTC/0009321/2023	SARBESWAR PATTNAIK VS ASWATHY S., COMNR. CUM SECY., S AND ME DEPT.	SATYABRATA MOHANTY VS	// 0 //
125	CONTC/0009322/2023	SURENDRA MOHANKUDO	ADV.	//

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		VS	VS	0
		ASWATHY S, I.A.S.		//
126	CONTC/0009323/2023	GIRISH DAS	ADV.	//
		VS	VS	0
		VIJAY AMRUTA KULANGA, IAS		//
127	CONTC/0009324/2023	PADU GALLARY	ADV.	//
		VS	VS	0
		ANU GARG, PRINCIPAL SECY., GOVT. OF ODISHA, WATER RESOURCES DEPT.		//
128	CONTC/0009325/2023	RATNAKAR BEHERA	ADV.	//
		VS	VS	0
		PRASANTA KUMAR TARAI, OAS		//
129	CONTC/0009326/2023	PRASAD KUMAR DHAL	ADV.	//
		VS	VS	0
		PRASANTA KUMAR TARAI, O.A.S.		//
130	CONTC/0009327/2023	PRAVAKAR MISHRA	ADV.	//
		VS	VS	0
		PRAMOD KUMAR MISHRA, SPECIAL SECY. TO GOVT., HIGHER EDUCATION DEPT.		//
131	CONTC/0009328/2023	LOKANATH SANDHA	ADV.	//
		VS	VS	0
		NRUSINGH CHARAN SWAIN, COLLECTOR AND DISTRICT MAGISTRATE, BOUDH		//
132	CONTC/0009329/2023	SUJIT KUMAR BAG	ADV.	//
		VS	VS	0
		BISHNUPADA SETHI, I.A.S.		//
133	CONTC/0009330/2023	PHARUK MALLIK	ADV.	//
		VS	VS	0
		BIJAYA AMRUTA KULANGE, I.A.S.		//
134	CONTC/0009331/2023	SUSIL KUMAR MOHANTY	ADV.	//
		VS	VS	0
		NARAHARI SETHI, O.A.S.		//
135	CONTC/0009332/2023	SNEHALATA MAJHI	ADV.	//
		VS	VS	0
		DR. SANJUKTA SAHOO, DIRECTOR OF NURSING, BBSR		//
136	CONTC/0009333/2023	PRAFULLA KUMAR MAHARANA	ADV.	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :28/11/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
137	CONTC/0009334/2023	NARAHARI SETHI, OAS KANAKLATA JENA VS	ADV. VS	// // ()
138	CONTC/0009335/2023	SURESH KUMAR VASHISHTH, PRINCIPAL SECY., FISHERIES AND ANIMAL HUSBANDARY DEPT., BBSR DEBARCHAN PATEL VS	ADV. VS	// // ()
139	CONTC/0009336/2023	GAVALI PARAG HARSHAD, I.A.S. HARIHAR SAHU VS	MOHIT AGARWAL VS	// // ()
140	CONTC/0009337/2023	SUVASH CHANDRA NATHSHARMA, CHIEF GENERAL MANAGER(MSME), BBSR KEDARASWAR BARIK VS	BIKASH MISHRA VS	// // ()
141	CONTC/0009338/2023	ARAVIND AGRAWAL, I.A.S. LALA PRIYA RANJAN CHAND VS	BIKASH MISHRA VS	// // ()
142	CONTC/0009339/2023	ARAVIND AGRAWAL, I.A.S. SIMANCHAL RATH VS	ADV. VS	// // ()
143	CONTC/0009340/2023	ARAVIND AGRAWAL, COMMNR. CUM SECY., HIGHER EDUCATION DEPT. JAGABANDHU SINGH NINA VS	ADV. VS	// // ()
144	CONTC/0009341/2023	CHANCHAL RANA, I.A.S. GOVINDA CHANDRA BADU VS	ADV. VS	// // ()
145	CONTC/0009342/2023	S. ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT. SWAPNESWAR PRADHAN VS	ADV. VS	// // ()
146	CONTC/0009343/2023	S. ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT. BHARAT CHANDRA PRADHAN VS	ADV. VS	// // ()
147	CONTC/0009344/2023	S. ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT. JHASAKETAN BAGARTI VS	ADV. VS	// // ()
		MANISA BANARJEE, COLLECTOR AND DISTRICT MAGISTRATE, BARGARH		//

**ORISSA HIGH COURT****FILING REPORT AS ON :28/11/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
148	CONTC/0009345/2023	GOLAK PRASAD NAYAK VS BENUDHAR NAYAK, COLLECTOR AND D.M., KALAHANDI	ADV VS	// 0 //
149	CONTC/0009346/2023	SUMITRA SAHU VS ARABINDA AGRAWAL, COMMNR CUM SECY., HIGHER EDUCATION DEPT.	ADV. VS	// 0 //
150	CONTC/0009347/2023	SAROJ KANTA CHAINI VS ANU GARG, I.A.S.	ADV. VS	// 0 //
151	CONTC/0009348/2023	ABHAY KUMAR SAHOO VS ANU GARG, I.A.S.	ADV. VS	// 0 //
152	CONTC/0009349/2023	CHANDRASEKHAR MISHRA VS ANU GARG, I.A.S.	ADV. VS	// 0 //
153	CONTC/0009350/2023	PRAFULLA KUMAR MISHRA VS SURENDRA KUMAR, I.A.S.	PRABUDDHA KUMAR PATTANAİK VS	// 0 //
154	CONTC/0009351/2023	LAXMIDHAR NAIK VS ANU GARG, I.A.S.	ADV. VS	// 0 //
155	CONTC/0009352/2023	SURESH CHANDRA SAHOO VS ANU GARG, I.A.S.	ADV. VS	// 0 //
156	CONTC/0009353/2023	NARAYAN DAS VS SANJAYA KUMAR SUBHABRATA ACHARYA, ADDL. ASST. COMMNR. OF ENDOWMENT, CUTTACK	ADV. VS	// 0 //
157	CONTC/0009354/2023	PURNIMA SWAIN VS A.AWASTHY.S., I.A.S.	ADV. VS	// 0 //
158	CONTC/0009355/2023	PRAMOD KUMAR BEHERA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
159	CONTC/0009356/2023	HITENDRA KUMAR LENKA	ADV.	//

**ORISSA HIGH COURT****FILING REPORT AS ON :28/11/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
160	CONTC/0009357/2023	ASWATHY S., I.A.S. JEETENDRA MAHARANA	ADV.	//
		VS	VS	0
161	CONTC/0009358/2023	ASWATHY S., I.A.S. PARESH BALBANTRAY	ADV.	//
		VS	VS	0
162	CONTC/0009359/2023	ASWATHY S., I.A.S. BIREN KUMAR KHANDAI	ADV.	//
		VS	VS	0
163	CONTC/0009360/2023	ASWATHY S., I.A.S. RATNAKAR PRUSTY	ADV.	//
		VS	VS	0
164	CONTC/0009361/2023	ASWATHY S., I.A.S. DR. SRUTI RANA	AVIJIT MISHRA	//
		VS	VS	0
165	CONTC/0009362/2023	DR. PRASANJEET MOHANTY, DEAN, SCB MEDICAL COLLEGE AND HOSPITAL, CUTTACK DR. MANORANJAN SWAIN	AVIJIT MISHRA	//
		VS	VS	0
166	CONTC/0009363/2023	DR. PRASANJEET MOHANTY, DEAN, SCB MEDICAL COLLEGE AND HOSPITAL, CUTTACK BHAJAMAN MAJHI	ADV.	//
		VS	VS	0
167	CONTC/0009364/2023	ASWATHY S., I.A.S. BENUDHAR DASH	ADV.	//
		VS	VS	0
168	CONTC/0009365/2023	ASWATHY S., I.A.S. RATIKANTA MOHANTY	ADV.	//
		VS	VS	0
169	CONTC/0009366/2023	ARAVIND AGARWAL, I.A.S. SRIDHAR BISWAL	RUDRA NARAYAN PARJIA	//
		VS	VS	0
170	CONTC/0009367/2023	VIJAY AMRUTA KULANGE, I.A.S. LAXMI BEHERA	ADV.	//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :28/11/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
171	CONTC/0009368/2023	DATTATRAYA BHAUSAHEB SHINDE, COLLECTOR AND DISTRICT MAGISTRATE, BALASORE ANKITA SAHANI VS	CHITRA PADHI VS	// // ()
172	CONTC/0009369/2023	THE SECY, PANCHAYAT RAJ DEPT., BBSR ABHIMANYU MOHANTA VS	ADV VS	// // ()
173	CONTC/0009370/2023	BHAKTA CHARAN MOHANTY, ENGNR., IN CHIEF W.R., DEPT. HARAPRIYA PADHI VS	ADV VS	// // ()
174	CONTC/0009371/2023	SURENDRA KUMAR PANDA, ADDL. SECY., H AND FW, DEPT. PRANAB KUMAR SAHU VS	ADV VS	// // ()
175	CONTC/0009372/2023	SUSHANTA KUMAR DAS, DIRECTOR OF SECONDARY EDU.BBSR PRASANNA KUMAR DHAL VS	ADV VS	// // ()
176	CONTC/0009373/2023	SUSHANTA KUMAR DAS, DIRECTOR OF SECONDARY EDU.BBSR BINOD BIHARI PANDA VS	ADV VS	// // ()
177	CONTC/0009374/2023	SUSHANTA KUMAR DAS, DIRECTOR OF SECONDARY EDU.BBSR DAMBARUDHAR PRADHAN VS	ADV VS	// // ()
178	CONTC/0009375/2023	SUSHANTA KUMAR DAS, DIRECTOR OF SECONDARY EDU.BBSR PRABHATBANDHU MANGARAJ VS	ADV VS	// // ()
179	CONTC/0009376/2023	SUSHANTA KUMAR DAS, DIRECTOR OF SECONDARY EDU.BBSR DASHARATHI SAHOO VS	ADV VS	// // ()
180	CONTC/0009377/2023	SUSHANTA KUMAR DAS, DIRECTOR OF SECONDARY EDU.BBSR SAPNESWAR SAMAL VS	ADV VS	// // ()
181	CONTC/0009378/2023	SUSHANTA KUMAR DAS, DIRECTOR OF SECONDARY EDU.BBSR SUBARNA MISHRA VS	SAURAV TIBREWAL VS	// // ()
		SURESH KUMAR VASHISHTH, PRINCIPAL SECY., FISHERIES AND ANIMAL RESOURCES DEVELOPMENT DEPT.		

## ORISSA HIGH COURT

**FILING REPORT AS ON :28/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CONTC/0009379/2023	MAHESWAR PRADHAN VS ASWATHY S, I.A.S.	SATYAJIT SAMAL VS	// () //
183	CONTC/0009380/2023	PRAVAKAR ROUT VS ROHIT KUMAR LENKA, IAS	ADV. VS	// () //
184	CONTC/0009381/2023	BANSIDHAR MUDULI VS DR. ARABINDA KUMAR PADHI, I.A.S.	AUROBINDA SAHOO VS	// () //
185	CRLA/0001290/2023	DILLIP HO VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	KARANJIA /119 /2015 () //
186	CRLA/0001291/2023	RAJIB LOCHAN DAS VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BASTA /283 /2022 () //
187	CRLA/0001292/2023	KALI PRADEEP REDDY VS STATE OF ODISHA	SYED IQBAL VS	GOLANTHARA (BERHAMPUR) /155 /2023 () //
188	CRLA/0001293/2023	AJAY SINGH @ PUJHARI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	THUAMUL RAMPUR /139 /2022 () //
189	CRLA/0001294/2023	SUSI @ JAGAT JAYA MATTAGANJSIGH VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	GADISAGADA /59 /2011 () //
190	CRLA/0001295/2023	SK.TAHUR VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALASORE TOWN /219 /2021 () //
191	CRLA/0001296/2023	BUDHU @ GUNANIDHI SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /95 /2023 () //
192	CRLMC/0005179/2023	PUSPALATA PRADHAN VS STATE OF ODISHA	DILLIP KUMAR SAHU VS	ASTARANGA /53 /2013 () //
193	CRLMC/0005180/2023	AYUSH AKHILESH BEHERA@AYUSH BEHERA	S.S.RAY (2)	THELKOLOI PS /198 /2023

## ORISSA HIGH COURT

**FILING REPORT AS ON :28/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
194	CRLMC/0005181/2023	STATE OF ODISHA RANJAN KUMAR KAR	SANJIT MISHRA	// KENDRAPARA /215 /2021
		VS	VS	()
195	CRLMC/0005182/2023	STATE OF ORISSA ASHISH PARIDA	ALOK KUMAR PANDA	// HINJILI /125 /2022
		VS	VS	()
196	CRLMC/0005183/2023	STATE OF ODISHA DEVIDATTA SAHOO@PUJA	ASHIS KUMAR MISHRA	// / /0
		VS	VS	()
197	CRLMC/0005184/2023	STATE OF ODISHA SUNIL KUMAR BHAGAT	PRASANNA KUMAR MISHRA	// / /0
		VS	VS	()
198	CRLMC/0005185/2023	PRASANTA BEHERA SMRUTI RANJAN BEHERA	RAMANI KANTA PATTANAIAK	// JAJPUR TOWN /235 /2022
		VS	VS	()
199	CRLMC/0005186/2023	STATE OF ODISHA SUNIL KUMAR SAHU	BISWA RANJAN DAS	// HINJILI /165 /2023
		VS	VS	()
200	CRLMC/0005187/2023	STATE OF ODISHA GYANA CHAND NAYAK	LAMBODOR ACHARI	// TARASINGI /99 /2014
		VS	VS	()
201	CRLMC/0005188/2023	STATE OF ODISHA ASHUTOSH MISHRA	BIBEKANANDA MAHAPATRA	// / /0
		VS	VS	()
202	CRLMC/0005189/2023	TILOTAMA MALIK SUBASIS NANDA	ANIRUDHA DAS	// BASELI SAHI PS /102 /2023
		VS	VS	()
203	CRLMC/0005190/2023	STATE OF ODISHA JIBESH KUMAR DALAI	SUKANTA KUMAR DALAI	// BRAHMAGIRI /166 /2018
		VS	VS	()
204	CRLMC/0005191/2023	STATE OF ORISSA ALOK KUMAR MAHAKUDA @ ALOK MAHAKUD	ANIRUDHA DAS	// BASELI SAHI PS /102 /2023
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :28/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	CRLMC/0005192/2023	STATE OF ORISSA SANTOSH KUMAR JENA VS	ANIRUDHA DAS VS	// BASELI SAHI PS /102 /2023 ()
206	CRLMC/0005193/2023	STATE OF ODISHA HABIBUR REHMAN VS	RASHMIKANTA ACHARYA VS	// PIPLI /206 /2007 ()
207	CRLMC/0005194/2023	STATE OF ODISHA RAKESH NAYAK @ DANTURA BABU VS	SATYAPADA SHARMA VS	// SECTOR-15 /40 /2023 ()
208	CRLMC/0005195/2023	STATE OF ODISHA BALABHADRA PATRA VS	AMITAV TRIPATHY VS	// NAYAGARH /20 /2018 ()
209	CRLMC/0005196/2023	STATE OF ODISHA MANTU BISWAS VS	AMITAV TRIPATHY VS	// / /0 ()
210	CRLMC/0005197/2023	STATE OF ODISHA BHARATI SETHI VS	AMITAV TRIPATHY VS	// BUGUDA /187 /2021 ()
211	CRLMC/0005198/2023	STATE OF ODISHA PABITRA MOHAN SAHOO VS	BISWARANJAN DALAI VS	// BALIANTA P.S. /250 /2017 ()
212	CRLMC/0005199/2023	STATE OF ODISHA BIKRAM SAHOO VS	MOHAN KUMAR SAHU VS	// ANGUL TOWN /324 /2019 ()
213	CRLMC/0005200/2023	STATE OF ODISHA RABINDRA MAJHI VS	MOHAN KUMAR SAHU VS	// / /0 ()
214	CRLMC/0005201/2023	STATE OF ODISHA HEMALATA SAHU VS	SHUBHENDU KUMAR PARIDA VS	// MUNIGUDA /69 /2018 ()
215	CRLMC/0005202/2023	STATE OF ODISHA DHURBA SARAF VS STATE OF ODISHA	JAYDEBA BEHERA VS	// KHAPRAKHOL /40 /2002 () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :28/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	CRLMC/0005203/2023	TARUN DAS VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KAMARDA /81 /2023 () //
217	CRLMC/0005204/2023	DINESH KUMAR NAYAK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	SESHKHAL /52 /2022 () //
218	CRLMC/0005205/2023	BAPUNI MOHANTY @ SUDHANSU SEKHAR MOHAN VS STATE OF ODISHA	BYBHUTI KESHARI BISWAL VS	/ /0 () //
219	CRLMP/0002338/2023	GITANJALI ROUT VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 () //
220	CRLMP/0002339/2023	BAISNAB CHARAN BALIARSINGH VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	/ /0 () //
221	CRLMP/0002340/2023	DINESH KUMAR PATRA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	/ /0 () //
222	CRLMP/0002341/2023	BOITA MOHANTY VS STATE OF ODISHA	SURESH KUMAR PANDA VS	/ /0 () //
223	CRLMP/0002342/2023	ANKITA MOHANTY VS STATE OF ODISHA	SURESH KUMAR PANDA VS	/ /0 () //
224	CRLMP/0002343/2023	TAPASWINI PARIDA VS STATE OF ODISHA	MANONJAY MAHAPATRA VS	/ /0 () //
225	CRLMP/0002344/2023	KUMARI PRAMILA PRADHAN VS STATE OF ODISHA	PARSURAM PANDA VS	/ /0 () //
226	CRLMP/0002345/2023	SURAJ MANASINGH VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
227	CRLMP/0002346/2023	SESHU KUMAR MANDAVA	BYOMAKESH TRIPATHY	/ /0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :28/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
228	CRLMP/0002347/2023	ASHISH AGRAWAL	ASHISH KUMAR MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
229	CRLMP/0002348/2023	RESHMA BEHERA	ASHISH KUMAR MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
230	CRLMP/0002349/2023	SAMIR KUMAR MOHANTY	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
231	CRLMP/0002350/2023	SMRUTI RANJAN ROUT	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
232	CRLMP/0002351/2023	SANJUKTA PARIDA	RAMESH CHANDRA MAHARANA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
233	CRLMP/0002352/2023	KULAMANI SAHOO	ATMAJIT MANMITH DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
234	CRLMP/0002353/2023	SAILENDRA SAHOO	PRAVASH CHANDRA JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
235	CRLMP/0002354/2023	NRUSINGHA BEHERA	AJAYA KUMAR PRADHAN	/ /0
		VS	VS	()
		STATE OF ODISHA		//
236	CRLMP/0002355/2023	BINAPANI SATAPATHY	MANAS CHAND	/ /0
		VS	VS	()
		STATE OF ODISHA		//
237	CRLMP/0002356/2023	HARASAMANI RANA	J.K.KHANDAYATRAY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
238	CRLMP/0002357/2023	MANAS RANJAN DASH	BISWAJIT PASAYAT	/ /0
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :28/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	CRLMP/0002358/2023	STATE OF ODISHA SAMIR KUMAR SABAT VS	BYOMAKESH TRIPATHY VS	// / /0 ()
240	CRLMP/0002359/2023	STATE OF ODISHA SRUSTIDHAR JENA VS	ACHYUTANANDA PATTANAIAK VS	// / /0 ()
241	CRLMP/0002360/2023	STATE OF ODISHA DR.SUNIL KUMAR RATH VS	VS	// / /0 ()
242	CRLMP/0002361/2023	CHIEF SECRETARY GOVT. OF ODISHA, BBSR DR.SUNIL KUMAR RATH VS	VS	// / /0 ()
243	CRLREV/0000632/2023	CHIEF SECRETARY GOVT. OF ODISHA, BBSR AJIT KUMAR TRIPATHY VS	GOPAL KRISHNA NAYAK VS	// DHAULI PS /106 /2023 ()
244	CRLREV/0000633/2023	STATE OF ODISHA NIRMAL DASH VS	GOKULANANDA SAHU VS	// ORKEL /22 /2021 ()
245	CRLREV/0000634/2023	STATE OF ODISHA CHAITAN @ CHAITANYA MUNDA VS	SOUBHAGYA SWAIN VS	// GHASIPURA /220 /2021 ()
246	CRLREV/0000635/2023	STATE OF ODISHA PINTU @ CHANDRABHANU MEHER VS	JAYADEBA BEHERA VS	// PATNAGARH /156 /2023 ()
247	CRLREV/0000636/2023	STATE OF ODISHA CHITRASEN SAHU @ CHITRA SAHU VS	AMIT PRASAD BOSE VS	// KHAPRAKHOL /49 /2017 ()
248	CRLREV/0000637/2023	STATE OF ODISHA AKSHAYA KUMAR SUTAR VS	KOUSIK ANANDA GURU VS	// / /0 ()
249	FAO/0000518/2023	PRACHI PADMA PANDA E. POLAMA VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// / /0 ()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :28/11/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
250	FAO/0000519/2023	D.M., ORIENTAL INSURANCE CO. LTD. VS SK. ABDUL SUKAR	PRASANTA KUMAR MAHALI VS	// 0 //
251	FAO/0000520/2023	AADHAR CHANDRA MOHARANA VS UNION OF INDIA	AJAYA KUMAR PRADHAN VS	// 0 //
252	FAO/0000521/2023	GENERAL MANAGER, M/S. BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. VS MUKUNDA PRASAD KHUNTIA	ADNSURANCE VS	// 0 //
253	LAA/0000033/2023	LAKSHMI@ LAXMI MAHAKUL VS LAND ACQUISITION ZONE OFFICER, BOUDH	SUSANTA KUMAR BARAL VS	// 0 //
254	MACA/0001157/2023	JAY KUMARI KALLO VS RUPESH KUMAR NAG	PRADEEP KUMAR MISHRA VS	// 0 //
255	MACA/0001158/2023	GITA SAHU VS PRAHALLAD KUMAR AGRAWAL	PRADEEP KUMAR MISHRA VS	// 0 //
256	MACA/0001159/2023	LANKESWARI NAIK VS DROUPADI PRADHAN	PRADEEP KUMAR MISHRA VS	// 0 //
257	MACA/0001160/2023	RESHMA MUNDA VS ABDUL QUADIR	PRADEEP KUMAR MISHRA VS	// 0 //
258	MACA/0001161/2023	TULASI BISWAL VS SHYAM SARAF	SARAT CHANDRA SWAIN VS	// 0 //
259	MACA/0001162/2023	MANISHA MOHANTY VS GAJJI YADAI AH	BISHNU BRATA SINGH VS	// 0 //
260	MACA/0001163/2023	JAGABANDHU DAS VS SANJAYA KUMAR PANDA	KAPILA CHARAN NAYAK VS	// 0 //
261	MACA/0001164/2023	JASMIT SINGH	PRASANNA KUMAR MISHRA	//

**ORISSA HIGH COURT****FILING REPORT AS ON :28/11/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
262	MACA/0001165/2023	KANAK MANJARI MAHAKUD D.M., M/S. NATIONAL INSURANCE CO. LTD.	PRAKASH KUMAR MOHANTY	//
		VS	VS	0
263	MACA/0001166/2023	NANDITA PAL D.M., ORIENTAL INSURANCE CO. LTD.	SOMNATH ROY	//
		VS	VS	0
264	MATA/0000413/2023	SUBASH MUKHI SAROJINI NAYAK	PABITRA KUMAR NAYAK	//
		VS	VS	0
265	MATA/0000414/2023	TAPAS RANJAN GHADAI LIPIKA PUHAN	SURYAKANTA DWIBEDI	//
		VS	VS	0
266	MATA/0000415/2023	SUCHIBRATA DEY SANTOSH KUMAR SETHI	SURYAKANTA DWIBEDI	//
		VS	VS	0
267	RPFAM/0000408/2023	PRIYADARSINI SETHI BIDYADHAR DHURUA	UMESH CHANDRA PATNAIK	//
		VS	VS	0
268	RPFAM/0000409/2023	JANANI DHURUA BHAKTA RANJAN PATRA	PARTHA SARATHI DAS	//
		VS	VS	0
269	RPFAM/0000410/2023	SARADA PATRA DURYODHAN GHORANA	DEEPAK KUMAR DAS	//
		VS	VS	0
270	RPFAM/0000411/2023	BINAPANI GHORANA ABINASH MOHANTA	TUSAR KUMAR MISHRA	//
		VS	VS	0
271	RPFAM/0000412/2023	BHAGYASHREE MOHANTA UMESH CHANDRA MOHAPATRA	KABIR KUMAR JENA	//
		VS	VS	0
272	RSA/0000505/2023	JASODA MOHAPATRA G. LACHHIAMA	SULOCHANA PATRO	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :28/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	RSA/0000506/2023	G. RAMULU BASANTA KUMAR SWAIN VS HAREKRUSHNA SWAIN	BIBEKANANDA BHUYAN VS	// // 0 //
274	RVWPET/0000452/2023	GOPINATH BARIK VS ROSHANLAL BANSAL	DURGADAS ROY VS	// // 0 //
275	SAO/0000018/2023	RAINA MALIK VS KAILASH MALIK	BIBHUDHANANDA MUDULI VS	// // 0 //
276	TRPCRL/0000114/2023	SANTOSH KUMAR DAS VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	//0 0 //
277	WA/0002897/2023	AJIT KUMAR ROUSTRAY VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// // 0 //
278	WA/0002898/2023	STATE OF ODISHA VS KARUNAKAR BHUYAN	SHAKTI PRASAD PANDA, A.G.A. VS	// // 0 //
279	WA/0002899/2023	STATE OF ODISHA VS SANTILATA PARIDA	SHAKTI PRASAD PANDA,A.G.A VS	// // 0 //
280	WA/0002900/2023	STATE OF ODISHA VS AMIN CHARAN PARIDA	SHAKTI PRASAD PANDA,A.G.A VS	// // 0 //
281	WA/0002901/2023	STATE OF ODISHA VS DAMODAR NAYAK	LALATENDU SAMANTARAY, A.G.A. VS	// // 0 //
282	WA/0002902/2023	STATE OF ODISHA VS MANASWINI MANDHATA	T.K. PRAHARAJ, S.C. VS	// // 0 //
283	WA/0002903/2023	STATE OF ODISHA VS SUBAS CHANDRA NAYAK	LALATENDU SAMANTARAY,A.G.A VS	// // 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :28/11/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
284	WA/0002904/2023	STATE OF ODISHA VS RATNAKAR SWAIN	LALATENDU SAMANTROY, A.G.A. VS	// 0 //
285	WA/0002905/2023	NIKUNJA KUMAR BISWAL VS PANCHAYATI RAJ AND DRINKING WATER	SUKANTA KUMAR DALAI VS	// 0 //
286	WA/0002906/2023	RUPAK KUMAR DASH VS NILAMBAR PARIDA	BISWABIHARI MOHANTY VS	// 0 //
287	WA/0002907/2023	SANTANU KUMAR SARANGI VS NILAMBAR PARIDA	BISWABIHARI MOHANTY VS	// 0 //
288	WA/0002908/2023	RABINDRA KU JAGDEV VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
289	WA/0002909/2023	SHESA DUNDI VS ELECTION COMMISSIONER, BBSR	DEBENDRA NARAYAN PATTANAİK VS	// 0 //
290	WA/0002910/2023	JAYDEV KHADIA VS STATE OF ODISHA	JYOTI RANJAN DEO VS	// 0 //
291	WA/0002911/2023	JAYDEV KHADIA VS STATE OF ODISHA	JYOTI RANJAN DEO VS	// 0 //
292	WP(C)/0038880/2023	NARAYAN MAHARANA VS STATE OF ODISHA	DR. PURUSOTTAM CHULI VS	// 0 //
293	WP(C)/0038881/2023	SRIDHAR KUMAR NAYAK VS STATE OF ODISHA	DR. PURUSOTTAM CHULI VS	// 0 //
294	WP(C)/0038882/2023	SATYABRATA SAHOO VS STATE OF ODISHA	DR. PURUSOTTAM CHULI VS	// 0 //
295	WP(C)/0038883/2023	PRAVAT KUMAR RAY	SUDEEP KUMAR SARANGI	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :28/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0038884/2023	DR. NIRANJAN ROUT	BIJAYA KUMAR BEHERA I	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0038885/2023	SAILABALA INSTITUTE OF NURSING AND MEDICAL SCIENCE	BRINCH KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0038886/2023	BUDHADEV PODH	PRADIPTA KUMAR PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0038887/2023	BIBEKANANDA MAHAKUR	PRADIPTA KUMAR PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0038888/2023	BHAGYADHAR DHAL	PRAMODA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0038889/2023	SUBAS CH. OJHA	SARAT CHANDRA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0038890/2023	RAMA CHANDRA DASH	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0038891/2023	KHIROD CHANDRA MISHRA	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0038892/2023	LAXMAN KUMAR SAHOO	ANIL KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0038893/2023	SANJUKTA RANI MAHAPATRA	ANIL KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0038894/2023	BHARAT KUMAR NAIK	RABINARAYAN NAYAK	//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :28/11/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
307	WP(C)/0038895/2023	STATE OF ODISHA RAJANI SAHOO VS	SIDHARTH PRASAD DAS VS	// // ()
308	WP(C)/0038896/2023	STATE OF ODISHA NILAMBAR SAHOO VS	MOHENDRA DALAI VS	// // ()
309	WP(C)/0038897/2023	C.E.O., N.H.A.L., NEW DELHI HARISH CHANDRA DASH VS	RAMA KRISHNA BISOI VS	// // ()
310	WP(C)/0038898/2023	STATE OF ODISHA DR. GARGEE MISHRA VS	AVIJIT MISHRA VS	// // ()
311	WP(C)/0038899/2023	STATE OF ODISHA MANORANJAN SAHU VS	ASHOK KUMAR PRADHAN VS	// // ()
312	WP(C)/0038900/2023	SISIR KUMAR SAHU ATULYA KUMAR BEHERA VS	BIJAY KUMAR BEHERA VS	// // ()
313	WP(C)/0038901/2023	STATE OF ODISHA RAMA CHANDRA SAHU VS	ASHOK KUMAR PRADHAN VS	// // ()
314	WP(C)/0038902/2023	KARIMI LABANYA DAS TANGUDU KUBER SAMANTRAY VS	ASHOK KUMAR PRADHAN VS	// // ()
315	WP(C)/0038903/2023	PRAMOD KUMAR PADHI ANITA KUMARI PRADHAN VS	BIPIN KUMAR NAYAK VS	// // ()
316	WP(C)/0038904/2023	STATE OF ODISHA KUNI SAHU VS	ASHOK KUMAR PRADHAN VS	// // ()
317	WP(C)/0038905/2023	BANAMALI SAHU KISHORE KUMAR PATRA VS	MANAS PATI VS	// // ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :28/11/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
318	WP(C)/0038906/2023	AMIYA KUMAR BISWAL VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
319	WP(C)/0038907/2023	NAYAN NAYAK VS STATE OF ODISHA	SURYA NARAYAN SATPATHY VS	// 0 //
320	WP(C)/0038908/2023	KANANBALA SINGH VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
321	WP(C)/0038909/2023	BIDUT PRAVA BALIARSINGH VS COMMNR.-CUM-SECY. TO GOVT. OF ODISHA, S AND ME DEPT., BBSR	LALATENDU SAMAL VS	// 0 //
322	WP(C)/0038910/2023	SANJUKTA PADHI VS PRINCIPAL SECY. TO GOVT. OF ODISHA, F AND E DEPT., BBSR	LALATENDU SAMAL VS	// 0 //
323	WP(C)/0038911/2023	KANANBALA DAS VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
324	WP(C)/0038912/2023	SHIBA PRASAD PRADHAN VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
325	WP(C)/0038913/2023	KHATIJA BEGUM VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
326	WP(C)/0038914/2023	ANANTA BISWAL VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
327	WP(C)/0038915/2023	CHAKRADHAR NAYAK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
328	WP(C)/0038916/2023	BUDUNI DARAI VS STATE OF ODISHA	SHELLY DAS VS	// 0 //
329	WP(C)/0038917/2023	SANTOSH KUMAR BEHERA	SWAPNIL ROY	//

**ORISSA HIGH COURT****FILING REPORT AS ON :28/11/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0038918/2023	SANTANU BEHERA	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0038919/2023	MAHESWAR MALLICK	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0038920/2023	ASHOK KUMAR NAIK	ASHOK KUMAR APAT	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0038921/2023	KRUSHNA CHANDRA BEHERA	SATYA PRAKASH NATH	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0038922/2023	REBATI JANI	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0038923/2023	SNIGDHA PANIGRAHI	ASHOK KUMAR APAT	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0038924/2023	SATYAPIRA PRADHAN	KULADA NANDA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0038925/2023	DAMAYANTI BEHERA	ASHOK KUMAR APAT	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0038926/2023	ANITA KUMARI PATRA	ASHOK KUMAR APAT	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0038927/2023	PRASANNA PARIDA	SARADA PRASANNA SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0038928/2023	GIRIJA PRASAD DASH	ASHOK KUMAR APAT	//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :28/11/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
341	WP(C)/0038929/2023	STATE OF ODISHA RABINDRA GAAN VS	SARADA PRASANNA SARANGI VS	// // ()
342	WP(C)/0038930/2023	STATE OF ODISHA SANDIPANA DASH @ MISHRA VS	ASHOK KUMAR APAT VS	// // ()
343	WP(C)/0038931/2023	STATE OF ODISHA ARJUN PRASAD DAS VS	KHIROD KUMAR PANIGRAHI VS	// // ()
344	WP(C)/0038932/2023	STATE OF ODISHA GIRIJA NANDINI HOTA VS	ASHOK KUMAR APAT VS	// // ()
345	WP(C)/0038933/2023	STATE OF ODISHA MALAY KUMAR MUDULI VS	ASHOK KUMAR APAT VS	// // ()
346	WP(C)/0038934/2023	STATE OF ODISHA BISWANATH BEURA VS	SUKANTA KUMAR DALAI VS	// // ()
347	WP(C)/0038935/2023	STATE OF ODISHA BISWANATH BEURA VS	SUKANTA KUMAR DALAI VS	// // ()
348	WP(C)/0038936/2023	STATE OF ODISHA MONALISA SAHOO VS	SUKANTA KUMAR DALAI VS	// // ()
349	WP(C)/0038937/2023	STATE OF ODISHA SARASWATI MAHANTA VS	DILIP KUMAR SAHU VS	// // ()
350	WP(C)/0038938/2023	THE MANAGER, HINDUJA LEYLAND FINANCE, CHENNAI DR. BALARAM BAG VS	ANIMA KUMARI DEI VS	// // ()
351	WP(C)/0038939/2023	STATE OF ODISHA M/S OSL SECURITIES PVT. LTD., CUTTACK VS	SUBASH CHANDRA SAHOO VS	// // ()
		THE CT AND GST OFFICER, CENTRAL CIRCLE, CUTTACK I		//

**ORISSA HIGH COURT****FILING REPORT AS ON :28/11/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
352	WP(C)/0038940/2023	DR. NIHAR RANJAN PATRA VS ADAYASA PATRA	DEBA KUMAR RATH VS	// 0 //
353	WP(C)/0038941/2023	UTKAL KHADI MANDAL, KHURDA VS GOVT. OF ODISHA	GAYATRI DAS VS	// 0 //
354	WP(C)/0038942/2023	M/S OSL SECURITIES PVT. LTD., CUTTACK VS THE CT AND GST OFFICER, CENTRAL CIRCLE, CUTTACK I	SUBASH CHANDRA SAHOO VS	// 0 //
355	WP(C)/0038943/2023	TUNILATA PRADHAN VS STATE OF ODISHA	SADASIVA PATRA VS	// 0 //
356	WP(C)/0038944/2023	DINABANDHU PATRI VS MEMBER, BOARD OF REVENUE, CUTTACK	BRAHMANANDA TRIPATHY VS	// 0 //
357	WP(C)/0038945/2023	JAGADISH BHOI VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
358	WP(C)/0038946/2023	ARABINDA RAY VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
359	WP(C)/0038947/2023	KISHOR KUMAR MOHANTY VS SETTLEMENT OFFICER, MAJOR SETTLEMENT, CUTTACK	TRILOCHAN PANIGRAHI VS	// 0 //
360	WP(C)/0038948/2023	GOURANGA CHARAN PANDA VS ADAITA KUMAR PANDA	KRUPASINDHU SAHOO VS	// 0 //
361	WP(C)/0038949/2023	SAMIR KUMAR SAHOO @ RABINDRA SAHOO VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
362	WP(C)/0038950/2023	BASANTA NAYAK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
363	WP(C)/0038951/2023	REYAZ MOHAMMAD LATIF	SOUMYA MISHRA	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :28/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		UNION OF INDIA		//
364	WP(C)/0038952/2023	MANORAMA MAHALIK	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0038953/2023	SWARANIKA DANI	SATRUGHNA DASH (A)	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0038954/2023	SANKARSAN JENA	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0038955/2023	NARENDRA MAHALIK	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0038956/2023	DILLIP KUMAR PRADHAN	JAGAMOHAN PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0038957/2023	BAIRAGI CHARAN NAYAK	BISWAMBAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0038958/2023	SADHU CHARAN SAMANTARAY	JASHOBANTA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0038959/2023	SIBA NARAYAN MISHRA	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0038960/2023	SUSANT KUMAR BEHERA	RAJIB LOCHAN PATTNAİK	//
		VS	VS	0
		DIRECTORATE GENERAL, FIRE AND EMERGENCY SERVICES, CUTTACK		//
373	WP(C)/0038961/2023	HARSH KUMAR PRIMUS LAKRA	BHARAT KUMAR MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
374	WP(C)/0038962/2023	NAMITA SAHOO	PARTHA SARATHI NAYAK	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :28/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0038963/2023	MAHANADI COALFIELDS LTD., SAMBALPUR NATABAR SAHOO VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// // ()
376	WP(C)/0038964/2023	JOGENDRA PATRA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// ()
377	WP(C)/0038965/2023	SAKHI MANDAL VS THE TAHASILDAR, BARANGA	PRAVAT KUMAR LENKA VS	// ()
378	WP(C)/0038966/2023	BABULI NAYAK VS STATE OF ODISHA	TARUNKANTA PATTANAYAK VS	// ()
379	WP(C)/0038967/2023	GOBARDHAN GOUDO VS STATE OF ODISHA	GIRISH CHANDRA SAHU VS	// ()
380	WP(C)/0038968/2023	SANGANNA NAG VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// ()
381	WP(C)/0038969/2023	KRUSHNA CHANDRA NAIK VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// ()
382	WP(C)/0038970/2023	URMILA BEHERA VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	// ()
383	WP(C)/0038971/2023	ARUN NAIK VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// ()
384	WP(C)/0038972/2023	NALINIKANTA JENA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// ()
385	WP(C)/0038973/2023	DEVINDER KAUR SALUJA VS COLLECTOR, BOLANGIR	BIKRAM SENAPATI VS	// ()

## ORISSA HIGH COURT

**FILING REPORT AS ON :28/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0038974/2023	DUGU BAGH VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
387	WP(C)/0038975/2023	BASANTA KUMAR MANGARAJ VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
388	WP(C)/0038976/2023	PRAVAT KUMAR MOHAPATRA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
389	WP(C)/0038977/2023	HARIS CHANDRA ROUT VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
390	WP(C)/0038978/2023	AMRUTA MISHRA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
391	WP(C)/0038979/2023	PULIN KUMAR DASH VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
392	WP(C)/0038980/2023	VARIAL KUMAR RAWLANI VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
393	WP(C)/0038981/2023	DILLIP KUMAR ASH VS COLLECTOR AND DM, BALASORE	MANOJ KUMAR PANDA VS	// 0 //
394	WP(C)/0038982/2023	SUDAM DHARUA VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //
395	WP(C)/0038983/2023	GANDHI RAWLANI VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
396	WP(C)/0038984/2023	JITENDRA KUMAR BISWAL VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
397	WP(C)/0038985/2023	SUBHASISH MOHANTY	JAGAJIBAN PRADHAN	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :28/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0038986/2023	BAJINA BEHARI BEHERA	DILLIP RAY	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0038987/2023	MAMATA PADHAN	ASHIS KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0038988/2023	KRUSHNA CHANDRA BEHERA	NIHAL RATH	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0038989/2023	FAKIR MOHAN RATHA	NIHAL RATH	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0038990/2023	GAGAN BIHARI BADAJENA	NIHAL RATH	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0038991/2023	SUDHIR KUMAR NATH	SUBHASISH SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0038992/2023	MD. ANSAR ALI ANSARI	BIKASH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0038993/2023	DAITARI LENKA	SUBHASISH SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0038994/2023	GOURANGA JENA	SATRUGHNA DASH (A)	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0038995/2023	DHOI JENA @ DHOIRAM JENA	SATRUGHNA DASH (A)	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0038996/2023	MADHAB CHANDRA TRIPATHY	NIRANJAN NAYAK	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :28/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0038997/2023	STATE OF ODISHA THE KIRAN PARIJATAK ENCLAVE APARTMENT OWNERS WELFARE SOCIETY, CUTTACK	KESAV MOHANTY	//
		VS	VS	0
410	WP(C)/0038998/2023	CUTTACK DEVELOPMENT AUTHORITY, CUTTACK VARIAL KUMAR RAWLANI	SAIBRATA RATH	//
		VS	VS	0
411	WP(C)/0038999/2023	STATE OF ODISHA ANJALI BISWAL	DEBASIS SAHOO	//
		VS	VS	0
412	WP(C)/0039000/2023	STATE OF ODISHA SIMANCHAL NEMALIPURI	DURGESH NARAYAN RATH	//
		VS	VS	0
413	WP(C)/0039001/2023	STATE OF ODISHA ANITA MEHER	SANTOSH KUMAR DASH	//
		VS	VS	0
414	WP(C)/0039002/2023	STATE OF ODISHA SIBA RANJAN BISWAL	DEBASIS SAHOO	//
		VS	VS	0
415	WP(C)/0039003/2023	STATE OF ODISHA MURALIDHAR SENAPATI	DEBASIS SAHOO	//
		VS	VS	0
416	WP(C)/0039004/2023	STATE OF ODISHA AJAYA KUMAR DORA	PREMANANDA MOHANTY	//
		VS	VS	0
417	WP(C)/0039005/2023	STATE OF ODISHA PARADIP PORT WHOLESALE CO-OP. STORES LTD., BGMIBRASHPUR	DEBASIS SAHOO	//
		VS	VS	0
418	WP(C)/0039006/2023	REGISTRAR, COOPERATIVE SOCIETIES, BBSR MURALIDHAR SENAPATI	DEBASIS SAHOO	//
		VS	VS	0
419	WP(C)/0039007/2023	STATE OF ODISHA RAMESH CHANDRA KAMILA	PRAKASH KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :28/11/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
420	WP(C)/0039008/2023	JALENDRA SAHU VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
421	WP(C)/0039009/2023	PRASANNA TANDI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
422	WP(C)/0039010/2023	KISHOR CHANDRA PRADHAN VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
423	WP(C)/0039011/2023	AJAY KUMAR SAHOO @ AJAY SAHU VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
424	WP(C)/0039012/2023	ANIRUDHA MISHRA VS TAHASILDAR, JAJPUR	DWARIKA PRASAD MOHANTY VS	// 0 //
425	WP(C)/0039013/2023	BICHITRANANDA BEHERA VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
426	WP(C)/0039014/2023	MINAKETAN SAHOO VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
427	WP(C)/0039015/2023	RAJ KISHORE SAHOO VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
428	WP(C)/0039016/2023	SRIKANTA PRADHAN VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
429	WP(C)/0039017/2023	PITAMBAR PRASAD MISHRA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //
430	WP(C)/0039018/2023	BISIKESAN BAGH VS GOVT. OF ODISHA, ST AND SC DEVELOPMENT AND BCW DEPT., BBSR	JITENDRA KUMAR MISHRA (2) VS	// 0 //
431	WP(C)/0039019/2023	AJAY KUMAR JENA	PRAKASH KUMAR MISHRA	//

**ORISSA HIGH COURT****FILING REPORT AS ON :28/11/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0039020/2023	MADHUSUDAN RATH	HIMANSHU BHUSAN DASH	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0039021/2023	ADITYA NANDI	PRAKASH KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0039022/2023	DIPTIMAYEE PATRA	ABHISEK MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0039023/2023	ANNADA SANKAR JENA	PRAKASH KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0039024/2023	SUBASH CHANDRA NAYAK	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0039025/2023	MIHIR KUMAR SAHU	PRAKASH KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0039026/2023	DIPAK KUMAR GIRI	PRAKASH KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0039027/2023	HEMA @ KHIRI BAG	NARESH CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0039028/2023	TARASANKAR JENA	PRAKASH KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0039029/2023	DEBADATTA NAG	NARESH CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0039030/2023	TAPAN SARKAR	LAMBODAR PRADHAN	//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :28/11/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
443	WP(C)/0039031/2023	TAHASILDAR, MAHAKALAPARA M/S SUBASH CHANDRA MANDAL VS	BHABANI PRASAD MOHANTY VS	// // ()
444	WP(C)/0039032/2023	THE COMMNR. OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA PRADEEP MALLIKA VS	LAMBODAR PRADHAN VS	// // ()
445	WP(C)/0039033/2023	TAHASILDAR, MARSAGHAI GANGADHAR PANDIT VS	PRAKASH KUMAR MISHRA VS	// // ()
446	WP(C)/0039034/2023	STATE OF ODISHA MINATI SAKARAR VS	LAMBODAR PRADHAN VS	// // ()
447	WP(C)/0039035/2023	TAHASILDAR, MAHAKALAPARA PRADYUMNA KUMAR RATH VS	BIPLABA P.B. BAHALI VS	// // ()
448	WP(C)/0039036/2023	STATE OF ODISHA BIJAY LENKA VS	LAMBODAR PRADHAN VS	// // ()
449	WP(C)/0039037/2023	TAHASILDAR, MAHAKALAPARA PRATAP KUMAR SAHOO VS	BISWA PRAKASH DHAL VS	// // ()
450	WP(C)/0039038/2023	STATE OF ODISHA KAILASH CHANDRA SETHI VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
451	WP(C)/0039039/2023	STATE OF ODISHA BHAGIRATHI MALIK VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
452	WP(C)/0039040/2023	STATE OF ODISHA GOPINATH PARIDA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
453	WP(C)/0039041/2023	STATE OF ODISHA GAJAPATI BHOI VS REGISTRAR, COOPERATIVE SOCIETIES, BBSR	BALDHAR SAHOO VS	// // () //

**ORISSA HIGH COURT****FILING REPORT AS ON :28/11/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
454	WP(C)/0039042/2023	KAMAL BARIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
455	WP(C)/0039043/2023	AKSHAY KUMAR PADHY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
456	WP(C)/0039044/2023	SIBARMA MALLIA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
457	WP(C)/0039045/2023	KARPURA SWAIN VS REGISTRAR, COOPERATIVE SOCIETIES, BBSR	BAIDHAR SAHOO VS	// 0 //
458	WP(C)/0039046/2023	JITENDRA NATH BARIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
459	WP(C)/0039047/2023	RABINDRANATH MOHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
460	WP(C)/0039048/2023	TAPAN MEHER VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
461	WP(C)/0039049/2023	BHABANI SANKAR BEHERA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
462	WP(C)/0039050/2023	NATHA JUANGA VS STATE OF ODISHA	CHITTARANJAN PATNAİK VS	// 0 //
463	WP(C)/0039051/2023	RAGHUNATH AGASTI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
464	WP(C)/0039052/2023	BHASKAR CHANDRA SETHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
465	WP(C)/0039053/2023	MANASI MISHRA @ KAR	PAMI RATH	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :28/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
466	WP(C)/0039054/2023	BBSR DEVELOPMENT AUTHORITY PRASAD KUMAR SAHOO	BASUDEV BARIK	//
		VS	VS	0
467	WP(C)/0039055/2023	STATE OF ODISHA FAKIR CHARAN BARIK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
468	WP(C)/0039056/2023	STATE OF ODISHA JAYASHYAM BHOI	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
469	WP(C)/0039057/2023	STATE OF ODISHA BINAPANI COLLEGE OF MEDICAL SCIENCE, MALKANGIRI	INDRANIL KANTA MOHANTY	//
		VS	VS	0
470	WP(C)/0039058/2023	STATE OF ODISHA SUDEEP KUMAR PUROHIT	AUROBINDA SAHOO	//
		VS	VS	0
471	WP(C)/0039059/2023	STATE OF ODISHA SUKADEV JENA	SUSHANTA KUMAR MOHANTY	//
		VS	VS	0
472	WP(C)/0039060/2023	STATE OF ODISHA CHITTARANJAN MUND	AUROBINDA SAHOO	//
		VS	VS	0
473	WP(C)/0039061/2023	STATE OF ODISHA KUMARI JANI @ BEHERA	SURYAKANTA DASH	//
		VS	VS	0
474	WP(C)/0039062/2023	BULI JANI SUNIL KUMAR PANDA	AUROBINDA SAHOO	//
		VS	VS	0
475	WP(C)/0039063/2023	STATE OF ODISHA DHIROJ KUMAR TRIPATHY	AUROBINDA SAHOO	//
		VS	VS	0
476	WP(C)/0039064/2023	STATE OF ODISHA BABAJI JENA	SUSHANTA KUMAR MOHANTY	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :28/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	WP(C)/0039065/2023	STATE OF ODISHA DR. GANGADHAR MEHER VS	AUROBINDA SAHOO VS	// // ()
478	WP(C)/0039066/2023	STATE OF ODISHA BASUDEV JENA VS	SUSHANTA KUMAR MOHANTY VS	// // ()
479	WP(C)/0039067/2023	STATE OF ODISHA UTTAR KUAR GARTIA VS	AUROBINDA SAHOO VS	// // ()
480	WP(C)/0039068/2023	STATE OF ODISHA DHANESWAR DUTTA MOHAPATRA VS	KSHIROD KUMAR SAHOO VS	// // ()
481	WP(C)/0039069/2023	STATE OF ODISHA PRASANTA KUMAR PATEL VS	AUROBINDA SAHOO VS	// // ()
482	WP(C)/0039070/2023	STATE OF ODISHA SUNIL KUMAR JENA VS	AUROBINDA SAHOO VS	// // ()
483	WP(C)/0039071/2023	STATE OF ODISHA SARAT KUMAR JENA VS	SAILESH DAS VS	// // ()
484	WP(C)/0039072/2023	STATE OF ODISHA ASHOK KUMAR PADHY VS	ANAM CHARAN PANDA VS	// // ()
485	WP(C)/0039073/2023	STATE OF ODISHA NILAKANTHA @ HARIJAN @ SUNA VS	PADMANAV CHOUDHURY VS	// // ()
486	WP(C)/0039074/2023	STATE OF ODISHA ASHOK KUMAR PADHY VS	ANAM CHARAN PANDA VS	// // ()
487	WP(C)/0039075/2023	STATE OF ODISHA ASHOK KUMAR PADHY VS STATE OF ODISHA	ANAM CHARAN PANDA VS VS	// // () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :28/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	WP(C)/0039076/2023	STUTI MOHAPATRA VS STATE OF ODISHA	VS	// () //
489	WP(C)/0039077/2023	ASHOK KUMAR PADHY VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// () //
490	WP(C)/0039078/2023	GANGADHAR SAHOO VS COMMNR. OF ENDOWMENT, BBSR	SUJATA JENA VS	// () //
491	WP(C)/0039079/2023	PUSPALATA JENA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// () //
492	WP(C)/0039080/2023	ASHOK KUMAR PADHY VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// () //
493	WP(C)/0039081/2023	ASHOK KUMAR PADHY VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// () //
494	WP(C)/0039082/2023	SUDARSAN KUNDU VS SRI RAGHAB DAS MATHA, BALI SAHI, PURI	AJAYA NAYAK VS	// () //
495	ABLAPL/0014031/2023	SANAJHIA NAYAK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	BADABAZAR /422 /2023 () //
496	ABLAPL/0014032/2023	SURENDRA KUMAR JENA VS STATE OF ODISHA	ASHOK KUMAR DAS VS	//0 J.M.F.C,TANGI(Khordha ) ICC/0000027/2015
497	ABLAPL/0014033/2023	LALU PATEL @ MANODARA PATEL VS STATE OF ODISHA	JAGABANDHU SAHU VS	BIJEPUR /238 /2023 () //
498	ABLAPL/0014034/2023	SMRUTI RANJAN DAS @ TUNU VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	TANGI (KHURDA) /241 /2022 () //
499	ABLAPL/0014035/2023	SIMANCHAL PATRA	SAMARENDRA MOHANTY	JAGATSINGPUR /699 /2023

**ORISSA HIGH COURT****FILING REPORT AS ON :28/11/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	()
		STATE OF ODISHA		//
500	ABLAPL/0014036/2023	RAJA @ ABINASH SWAIN	ARJEET MISHRA	AUL /193 /2019
		VS	VS	()
		STATE OF ODISHA		//
501	ABLAPL/0014037/2023	S BABAJI @ SOURAPALLI BABAJI	SANDEEP PATRO	GOPALPUR /465 /2023
		VS	VS	()
		STATE OF ODISHA		//
502	ABLAPL/0014038/2023	SK ARZOO	DEEPAK KU SAHOO	KUDANAGARI /330 /2023
		VS	VS	()
		STATE OF ODISHA		//
503	ABLAPL/0014039/2023	HRUDANANDA ROUT	KAUSTUVA MOHANTY	KHUNTUNI /217 /2023
		VS	VS	()
		STATE OF ODISHA		//
504	ABLAPL/0014040/2023	RAZIA BIBI	BISWARANJAN DALAI	SALIPUR /379 /2023
		VS	VS	()
		STATE OF ODISHA		//
505	ABLAPL/0014041/2023	SK. HAKIMUDDIN	BISWARANJAN DALAI	SALIPUR /379 /2023
		VS	VS	()
		STATE OF ODISHA		//
506	ABLAPL/0014042/2023	RAJ KUMAR BEHERA	MANORANJAN PADHY	JEYPORE TOWN /219 /2020
		VS	VS	()
		STATE OF ODISHA		//
507	ABLAPL/0014043/2023	BIKASH MUKHI @ DIPAK	SARADA PRASAD DASH	KHAIRA /166 /2022
		VS	VS	()
		STATE OF ODISHA		//
508	ABLAPL/0014044/2023	SAGAR POLEI	SOUBHAGYA KUMAR DASH	PURUSHOTTAMPUR /463 /2023
		VS	VS	()
		STATE OF ODISHA		//
509	ABLAPL/0014045/2023	PRASANNA @ PRASAN KUMAR SWAIN	PRAVASH CHANDRA JENA	FATEGARH /46 /2023
		VS	VS	()
		STATE OF ODISHA		//
510	ABLAPL/0014046/2023	ARUPANANDA BEHERA	SURESH KUMAR PANDA	NEMALO /163 /2023
		VS	VS	()

**ORISSA HIGH COURT****FILING REPORT AS ON :28/11/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
511	ABLAPL/0014047/2023	STATE OF ODISHA JAYARAM MOHARANA VS	SOUBHAGYA KUMAR DASH VS	// G.R.P.S.,BERHAMPUR /89 /2023 ()
512	ABLAPL/0014048/2023	STATE OF ODISHA LAXMIPRIYA NAYAK @ LAXMIPRIYA SWAIN VS	RAMANI KANTA PATTANAIAK VS	// BADAMBADI /87 /2022 ()
513	ABLAPL/0014049/2023	STATE OF ODISHA UPENDRA NATH SWAIN VS	RAMANI KANTA PATTANAIAK VS	// BADAMBADI /87 /2022 ()
514	ABLAPL/0014050/2023	STATE OF ODISHA SUSILA DIGAL VS	JUGALA KISHORE PANDA VS	// CHAMAKHANDI /368 /2023 ()
515	ABLAPL/0014051/2023	STATE OF ODISHA RAMESH BEHERA VS	TRILOCHAN PANIGRAHI VS	// KAKATAPUR /223 /2023 ()
516	ABLAPL/0014052/2023	STATE OF ODISHA BINAY SINGH VS	DIPTI REKHA NANDA VS	// BRAJARAJNAGAR /48 /2023 ()
517	ABLAPL/0014053/2023	STATE OF ODISHA ARUN BAG VS	LAXMINARAYAN RAYATSINGH VS	// TITILAGARH /403 /2023 ()
518	ABLAPL/0014054/2023	STATE OF ODISHA RAJENDRA KUMAR PAL VS	GAGAN BIHARI SINGH VS	// KUAKHIA /436 /2023 ()
519	ABLAPL/0014055/2023	STATE OF ODISHA HEMANTA KUMAR MOHANTY VS	PRASANTA KUMAR SATAPATHY VS	// PIPLI /529 /2023 ()
520	ABLAPL/0014056/2023	STATE OF ODISHA BIDYADHARA BEHERA VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /794 /2023 ()
521	ABLAPL/0014057/2023	STATE OF ODISHA DEBA KAWASI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// MALKANGIRI /514 /2022 () //

**ORISSA HIGH COURT****FILING REPORT AS ON :28/11/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
522	ABLAPL/0014058/2023	SUJIT NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	RAIRAKHOL /220 /2023 () //
523	ABLAPL/0014059/2023	SHYAM SUNDAR DAS VS STATE OF ODISHA	SAROJ KUMAR DASH VS	BHUBAN /459 /2023 () //
524	ABLAPL/0014060/2023	AJIT MAJHI @ AJITA MAJHI VS STATE OF ODISHA	S.S.RAY (2) VS	PADMAPUR /94 /2019 () //
525	ABLAPL/0014061/2023	A. SHIBA PATRA @ SIBA PATRA VS STATE OF ODISHA	S.S.RAY (2) VS	DHARAKOT PS /396 /2023 () //
526	ABLAPL/0014062/2023	SANDIP SATPATHY @ SANDEEP SATAPATHY VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	HIRAKUD /242 /2023 () //
527	ABLAPL/0014063/2023	PANKAJ KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /143 /2023 () //
528	ABLAPL/0014064/2023	NARASINGHA DURA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /144 /2023 () //
529	ABLAPL/0014065/2023	ABHIJIT MOHNATY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SEA BEACH /265 /2023 () //
530	ABLAPL/0014066/2023	SISIR KUMAR BISWAL @ MANTU VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	SOSO /179 /2023 () //
531	ABLAPL/0014067/2023	RAMAKANTA MAJHI VS STATE OF ODISHA	BIKASH KARNA VS	MANAMUNDA /279 /2023 () //
532	ABLAPL/0014068/2023	BINDUSAGAR GIRI VS STATE OF ODISHA	LAXMAN PRADHAN VS	GHAGARBEDA /98 /2023 () //
533	ABLAPL/0014069/2023	CHAGULU JENA	SARBESWAR BEHERA	JAJPUR TOWN /117 /2010

## ORISSA HIGH COURT

**FILING REPORT AS ON :28/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
534	ABLAPL/0014070/2023	MILU @ SHAKTI CHANDAN MOHANTY	PRADEEP KUMAR PRADHAN	LAXMISAGAR P.S. /66 /2023
		VS	VS	()
		STATE OF ODISHA		//
535	ABLAPL/0014071/2023	SARAT BEHERA	BIBHU PRASAD DAS	KODALA /502 /2023
		VS	VS	()
		STATE OF ODISHA		//
536	ABLAPL/0014072/2023	SARAT BEHERA	BIBHU PRASAD DAS	KODALA /501 /2023
		VS	VS	()
		STATE OF ODISHA		//
537	ABLAPL/0014073/2023	SARAT BEHERA	BIBHU PRASAD DAS	KODALA /500 /2023
		VS	VS	()
		STATE OF ODISHA		//
538	ABLAPL/0014074/2023	DEEPAK KUMAR DANDPAT	RAMESH CHANDRA OJHA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
539	ABLAPL/0014075/2023	AJIT BHOI	PRATAP CHANDRA MISHRA	BAGHAMARI /177 /2023
		VS	VS	()
		STATE OF ODISHA		//
540	ABLAPL/0014076/2023	GABU KRAISKA @ GABU KRADSKA @ THOMAS	S.S.RAY (2)	CHANDRAPUR /22 /2023
		VS	VS	()
		STATE OF ODISHA		//
541	ABLAPL/0014077/2023	MUNA TRATAKA	S.S.RAY (2)	CHANDRAPUR /22 /2023
		VS	VS	()
		STATE OF ODISHA		//
542	ABLAPL/0014078/2023	SILU @ SAMARENDRA PATNAIK	AMLAN SHAKTI PAUL	BADAGODA P.S. /659 /2023
		VS	VS	()
		STATE OF ODISHA		//
543	ABLAPL/0014079/2023	KALIA @ KALANDI BISWAL	RITURANJAN CHHOTARAY	BOLAGARH P.S. /286 /2023
		VS	VS	()
		STATE OF ODISHA		//
544	ABLAPL/0014080/2023	LAXMAN KUMAR PRADHAN	KABIRAJ PRADHAN	CHANDAPUR /209 /2023
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :28/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	ABLAPL/0014081/2023	STATE OF ODISHA SANDIP @ SANJEEB @ SANJIB KUMAR SWAIN VS	SUJATA JENA VS	// TANGI /238 /2023 ()
546	ABLAPL/0014082/2023	STATE OF ODISHA DASU RAITA VS	PRASANNA KUMAR MISHRA VS	// CHANDRAPUR /64 /2021 ()
547	ABLAPL/0014083/2023	STATE OF ODISHA RAMESH PRASAD VS	RAJIV KUMAR MAHANTA VS	// BAMBARI /214 /2023 ()
548	ABLAPL/0014084/2023	STATE OF ODISHA DHARAM CHAND JAIN VS	SK.MEHERULLA VS	// DHARMABANDHA PS /77 /2023 ()
549	ABLAPL/0014085/2023	STATE OF ODISHA JAYAKRUSHNA BISWAL VS	AMULYA RATNA PANDA VS	// BALIAPAL /309 /2023 ()
550	ABLAPL/0014086/2023	STATE OF ODISHA SUKUMAN HIAL VS	AMULYA RATNA PANDA VS	// JEYPORE SADAR /343 /2023 ()
551	ABLAPL/0014087/2023	STATE OF ODISHA BIJAY KUMAR SAHOO VS	SURYANARAYAN BISWAL VS	// JATNI P.S. /402 /2023 ()
552	ABLAPL/0014088/2023	STATE OF ODISHA MANOJ KUMAR JENA VS	PRADEEPTA KUMAR BEHERA VS	// SECTOR-3 /116 /2023 ()
553	ABLAPL/0014089/2023	STATE OF ODISHA MUKTIKANTA NAYAK VS	ASUTOSH ROUT VS	// SORO /824 /2023 ()
554	ABLAPL/0014090/2023	STATE OF ODISHA MAMATA DAS @ JANAKI VS	BISWABHUSAN DAS VS	// / /0 ()
555	ABLAPL/0014091/2023	STATE OF ODISHA BISWAJIT BEURA @ LIPUNA BEHERA VS STATE OF ODISHA	BISWABHUSAN DAS VS	// TIRTOL /704 /2022 () //

**ORISSA HIGH COURT****FILING REPORT AS ON :28/11/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
556	ABLAPL/0014092/2023	SUBASH CHANDRA SENAPATI VS STATE OF ODISHA	DEBASIS MISHRA VS	ANANDAPUR /263 /2023 () //
557	ABLAPL/0014093/2023	PRAMOD KUMAR MOHAPATRA @ GANESH VS STATE OF ODISHA	SONALI ROUT VS	BADAGODA P.S. /646 /2023 () //
558	ABLAPL/0014094/2023	CHANDAN JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /512 /2023 () //
559	ABLAPL/0014095/2023	MUNA NAYAK VS STATE OF ODISHA	RAKESH KUMAR NAYAK VS	KHARABEL NAGAR P.S. /310 /2023 () //
560	ABLAPL/0014096/2023	KHOKEN RANA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BASTA /312 /2023 () //
561	ABLAPL/0014097/2023	LAXMIDHAR PRADHAN VS STATE OF ODISHA	GOREKHANATH DAS VS	GANIA /84 /2023 () //
562	ABLAPL/0014098/2023	BHASKAR SWAIN VS STATE OF ODISHA	KABIRAJ PRADHAN VS	CHANDAPUR /175 /2022 () //
563	ABLAPL/0014099/2023	JITU @ JITENDRA KUMAR BHOLA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	MOTANGA /123 /2023 () //
564	ABLAPL/0014100/2023	DILLIP KUMAR JENA VS STATE OF ODISHA	SURYAKANTA DASH VS	KHALLIKOTE /817 /2023 () //
565	ABLAPL/0014101/2023	K. BHAGABAN REDDY @ TOFAN REDDY VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	GRAM GANJAM /291 /2023 () //
566	ABLAPL/0014102/2023	K. BHAGABAN REDDY @ TOFAN REDDY VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	KODALA /500 /2023 () //
567	ABLAPL/0014103/2023	ANIL PRADHAN @ AMARENDRA	MANAS KUMAR CHAND	JANKIA P.S. /419 /2023

## ORISSA HIGH COURT

**FILING REPORT AS ON :28/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
568	ABLAPL/0014104/2023	STATE OF ODISHA SIPU @ PRAKASH BARIK	BIRAJA PRASAD NANDA	// COLLIERY /593 /2023
		VS	VS	()
569	ABLAPL/0014105/2023	STATE OF ODISHA DAYANIDHI PALATASINGH	MANAS KUMAR CHAND	// BEGUNIA P.S. /413 /2023
		VS	VS	()
570	ABLAPL/0014106/2023	STATE OF ODISHA CHINTU NAYAK	RAKESH KUMAR NAYAK	// KHARABEL NAGAR P.S. /310 /2023
		VS	VS	()
571	ABLAPL/0014107/2023	STATE OF ODISHA RANJIT BAGH	NIRANJAN LENKA	// MACHHKUND /93 /2020
		VS	VS	()
572	ABLAPL/0014108/2023	STATE OF ODISHA D.SURJYA PRAKASH TANDI	JNYANANANDA PANDA	// KOKSARA /216 /2023
		VS	VS	()
573	ABLAPL/0014109/2023	STATE OF ODISHA NANDALAL LOHAR @ KANKA LOHAR	SOUMYA RANJAN DAS	// RAGHUNATHPALI /37 /2013
		VS	VS	()
574	ABLAPL/0014110/2023	STATE OF ODISHA MOHAMMAD HASNAIN	SOUMYA RANJAN DAS	// PLANTSITE /381 /2023
		VS	VS	()
575	ABLAPL/0014111/2023	STATE OF ODISHA KARTIK MINJ	SOUMYA RANJAN DAS	// BANDOMUNDA /12 /2015
		VS	VS	()
576	ABLAPL/0014112/2023	STATE OF ODISHA JYOTI BIBHAR @ JYOTI PRAKASH BIBHAR	SOUMYA RANJAN DAS	// UDITNAGAR /315 /2023
		VS	VS	()
577	ABLAPL/0014113/2023	STATE OF ODISHA PRAKASH JENA	SANDEEP RAJ PANDA	// LAXMISAGAR P.S. /438 /2023
		VS	VS	()
578	ABLAPL/0014114/2023	STATE OF ODISHA SAROJ KUMAR SAHU @ MUNA SAHU	BEDA PRAKASH PANDA	// KODALA /106 /2011
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
579	ABLAPL/0014115/2023	STATE OF ODISHA RAJENDRA KUMAR PATRA VS	BRAJARAJ SAI VS	// NIMAPADA /166 /2020 ()
580	ABLAPL/0014116/2023	STATE OF ODISHA SUDAM SINDUR @ DAYAMAYA SINDUR VS	SIDDHARTH GOUTAM DAS VS	// BANGOMUNDA /181 /2023 ()
581	ABLAPL/0014117/2023	STATE OF ODISHA SILU BEHERA VS	SURYAKANTA DWIBEDI VS	// CHANDAPUR /213 /2023 ()
582	ABLAPL/0014118/2023	STATE OF ODISHA PRASANNA KUMAR NAIK VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// NARASINGHPUR /291 /2020 () //

# ORISSA HIGH COURT

MISC CASES FILED on :28/11/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	41/2023 RFA/220/2008	KIRTAN BHUE-MP	M/S.B.SAHOO
2	53/2023 SAO/6/2022	RADHAMANI BEHERA-MP	MAHESWAR MOHANTY
3	54/2023 SAO/18/2023	RAINA MALIK-MP	BIBHUDHANANDA MUDULI
4	60/2023 CRP/30/2023	O.S.F.C.-MP	ABINASH ROURAY
5	100/2023 TRPCRL/114/2023	SANTOSH KUMAR DAS-MP	SANGRAM KESHARI ROUT
6	152/2023 LAA/40/2017	SASMITA SAHU-MP	M/S.B.DASH,SAROJANANDA MISHRA
7	153/2023 LAA/25/2023	GIRISH CHANDRA MAHAKUL-MP	SUSANTA KUMAR BARAL
8	154/2023 LAA/25/2023	GIRISH CHANDRA MAHAKUL-MP	SUSANTA KUMAR BARAL
9	227/2023 WPC(OAC)/2489/2005	ROHIT KUMAR SAHU-MP	
10	293/2023 SA/21/1986	DWARAKA-MP	M/S. L.PANGARI
11	294/2023 SA/21/1986	DWARAKA-MP	M/S. L.PANGARI
12	295/2023 SA/129/1989	HRUSHIKESH-MP	M/S.S.MANTRY
13	296/2023 SA/129/1989	HRUSHIKESH-MP	M/S.S.MANTRY
14	297/2023 SA/129/1989	HRUSHIKESH-MP	M/S.S.MANTRY
15	298/2023 SA/129/1989	HRUSHIKESH-MP	M/S.S.MANTRY
16	299/2023 SA/129/1989	HRUSHIKESH-MP	M/S.S.MANTRY
17	300/2023 SA/129/1989	HRUSHIKESH-MP	M/S.S.MANTRY
18	301/2023 SA/129/1989	HRUSHIKESH-MP	M/S.S.MANTRY
19	302/2023 SA/129/1989	HRUSHIKESH-MP	M/S.S.MANTRY
20	303/2023 SA/129/1989	HRUSHIKESH-MP	M/S.S.MANTRY
21	358/2023 CRLMP/2125/2023	REENA BEHERA-MP	SIBA PRASAD SAHOO
22	359/2023 CRLMP/2124/2023	SASMITA SAHOO-MP	SIBA PRASAD SAHOO
23	360/2023 CRLMP/1453/2023	DHANANJAYA SABAT-MP	
24	361/2023 CRLMP/1453/2023	DHANANJAYA SABAT-MP	
25	362/2023 CRLMP/2358/2023	SAMIR KUMAR SABAT-MP	BYOMAKESH TRIPATHY
26	373/2023	PRATAP KU.MOHAPATRA-MP	ADV.

27	CMAPL/795/2023 374/2023	MINOTI MOHANTY-MP	MONOMOY BASU
28	CMAPL/170/2023 429/2023	DR. TANMAYA BADAPANDA-MP	U.C.MISHRA
29	MATA/239/2022 430/2023	LIPIKA PUHAN-MP	SURYAKANTA DWIBEDI
30	MATA/414/2023 431/2023	SANTOSH KUMAR SETHI-MP	SURYAKANTA DWIBEDI
31	MATA/415/2023 480/2023	AKSHYA KUMAR MOHANTY-MP	
32	CONTC/5357/2023 500/2023	BIDYADHAR DHURUA-MP	UMESH CHANDRA PATNAIK
33	RPFAM/408/2023 501/2023	BHAKTA RANJAN PATRA-MP	PARTHA SARATHI DAS
34	RPFAM/409/2023 502/2023	PRATIMA DAS-MP	SANJEEB CHAKRAVARTY
35	RPFAM/281/2022 503/2023	DURYODHAN GHORANA-MP	DEEPAK KUMAR DAS
36	RPFAM/410/2023 504/2023	ABINASH MOHANTA-MP	TUSAR KUMAR MISHRA
37	RPFAM/411/2023 867/2023	BASUDEV MAJHI-MP	NILAKANTHA PANDA
38	CRLREV/368/2011 868/2023	GIRI PALKIA-MP	SAMARENDRA MOHANTY
39	CRLREV/544/2023 869/2023	NIRMAL DASH-MP	GOKULANANDA SAHU
40	CRLREV/633/2023 870/2023	NIRMAL DASH-MP	GOKULANANDA SAHU
41	CRLREV/633/2023 871/2023	CHAITAN @ CHAITANYA MUNDA-MP	SOUBHAGYA SWAIN
42	CRLREV/634/2023 872/2023	CHITRASEN SAHU @ CHITRA SAHU-MP	AMIT PRASAD BOSE
43	CRLREV/636/2023 873/2023	AKSHAYA KUMAR SUTAR-MP	KOUSIK ANANDA GURU
44	CRLREV/637/2023 971/2023	KAYA GOURESU-MP	PRADEEP KUMAR MISHRA
45	FAO/193/2020 972/2023	STATE OF ORISSA-MP	
46	FAO/501/2015 973/2023	D.M., ORIENTAL INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
47	FAO/483/2023 974/2023	MANAGER LEGAL, M/S. CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD.-MP	
48	FAO/514/2023 975/2023	MANAGER LEGAL, M/S. CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD.-MP	
49	FAO/514/2023 976/2023	DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.-MP	RIMJHIMBALA PATI
50	FAO/462/2023 977/2023	D.M., M/S. ORIENTAL INSURANCE CO. LTD-MP	RIMJHIMBALA PATI
51	FAO/450/2023 978/2023	GENERAL MANAGER, M/S. BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD.-MP	
52	FAO/521/2023 1412/2023	KESHI DEI-MP	M/S. P.K.SAHOO,BIJAYA KUMAR ROUSTRAY,ANANYA
53	RSA/242/2003 1413/2023	SAKUNTALA DEI@SAKUNTALA BALIARSINGH-MP	SOUMYA MISHRA
54	RSA/244/2018 1414/2023	SAKUNTALA DEI@SAKUNTALA BALIARSINGH-MP	
55	RSA/244/2018 1415/2023	NARENDRA BISOI-MP	SOUMYA MISHRA
56	RSA/63/2011 1416/2023	SAVITRI DEVI-MP	MR.S.K.PRADHAN
57	RSA/410/2014 1417/2023	RABINDRA KU.SAHOO-MP	M/S.BIBEKANANDA BHUYAN
	RSA/222/2015		

58	1418/2023 RSA/222/2015	RABINDRA KU.SAHOO-MP	M/S.BIBEKANANDA BHUYAN
59	1419/2023 RSA/222/2015	RABINDRA KU.SAHOO-MP	M/S.BIBEKANANDA BHUYAN
60	1420/2023 RSA/51/2021	FARIDA BAI @ FAREEDA BAI-MP	PRAFULLA KUMAR RATH
61	1421/2023 RSA/506/2023	BASANTA KUMAR SWAIN-MP	BIBEKANANDA BHUYAN
62	1422/2023 RSA/506/2023	BASANTA KUMAR SWAIN-MP	BIBEKANANDA BHUYAN
63	1423/2023 RSA/328/2011	KESHABA PADHAN and ORS-MP	M/S.AMIT PR.BOSE
64	1424/2023 RSA/328/2011	KESHABA PADHAN and ORS-MP	M/S.AMIT PR.BOSE
65	1425/2023 RSA/328/2011	KESHABA PADHAN and ORS-MP	M/S.AMIT PR.BOSE
66	1427/2023 CMP/1431/2023	VISHWAS TRIPATHI-MP	GOPINATH MISHRA
67	1428/2023 CMP/1411/2023	GANGADHAR BEHERA-MP	RANJAN KUMAR NAYAK
68	1429/2023 CMP/1486/2023	JAYANTI PRUSTY-MP	ANAM CHARAN PANDA
69	1430/2023 CMP/1487/2023	NAGENDRA KUMAR PATRA @ NAGENDRA PATRA-MP	JAGAJIBAN PRADHAN
70	1431/2023 CMP/1488/2023	RADHAMANI BEHERA-MP	MAHESWAR MOHANTY
71	1432/2023 CMP/1490/2023	SURENDRANATH BARAL-MP	NIRANJAN NAYAK
72	1433/2023 CMP/1491/2023	DEBENDRA KHARSEL-MP	SUSHANTA KUMAR JOSHI
73	1434/2023 CMP/1493/2023	LILI SAHOO-MP	BIKRAM RATH
74	1435/2023 CMP/186/2019	MANAGOBINDA SAHU-MP	M/S.S.K.NAYAK 2
75	1436/2023 CMP/545/2022	RAFAKAT HOSSAIN-MP	SUKANTA KUMAR NAYAK
76	1437/2023 CMP/416/2019	PURUSOTTAM JENA-MP	M/S.S.K.NAYAK 2
77	1438/2023 CMP/1495/2023	AMAL KRISHNA DAS-MP	BANSHIDHAR BAUG
78	1575/2023 BLAPL/12486/2023	SHYAM SUNDAR PATEL-MP	
79	1576/2023 BLAPL/12168/2023	SAMARESH RANJAN DAS-MP	ANIRUDHA DAS
80	1577/2023 BLAPL/12372/2023	SAYED JAVED-MP	
81	1578/2023 BLAPL/12373/2023	MAHAMMAD ASIF KHAN-MP	
82	1579/2023 BLAPL/8529/2023	TUNA PRADHAN-MP	JYOTIRMAYA SAHOO
83	1580/2023 BLAPL/10504/2022	KAMALJIT SINGH @ RINKU SINGH-MP	SUSHANTA KUMAR JOSHI, MR.SHYAM MANOHAR
84	1581/2023 BLAPL/10563/2022	GURPRIT SINGH @ PRIT SINGH-MP	SUSHANTA KUMAR JOSHI, MR.SHYAM MANOHAR
85	1582/2023 BLAPL/8679/2023	RAMESH PATRA-MP	
86	1583/2023 BLAPL/8286/2023	SALMAT SHAH-MP	DUSHMANTA SAHOO
87	1584/2023 BLAPL/11150/2023	BIBHUTI KHATUA-MP	MANAS KUMAR CHAND
88	1585/2023 BLAPL/9090/2023	ANIL TANTY-MP	SOUMYA RANJAN DAS
89	2072/2023	JAY KUMARI KALLO-MP	PRADEEP KUMAR MISHRA

90	MACA/1157/2023 2073/2023	GITA SAHU-MP	PRADEEP KUMAR MISHRA
91	MACA/1158/2023 2074/2023	LANKESWARI NAIK-MP	PRADEEP KUMAR MISHRA
92	MACA/1159/2023 2075/2023	RESHMA MUNDA-MP	PRADEEP KUMAR MISHRA
93	MACA/1160/2023 2076/2023	TULASI BISWAL-MP	SARAT CHANDRA SWAIN
94	MACA/1161/2023 2077/2023	MANISHA MOHANTY-MP	BISHNU BRATA SINGH
95	MACA/1162/2023 2078/2023	MANISHA MOHANTY-MP	BISHNU BRATA SINGH
96	MACA/1162/2023 2079/2023	JOSPA MARKEY-MP	M/S.KALPATARU PANIGRAHI
97	MACA/293/2016 2080/2023	M/S. ORIENTAL INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
98	MACA/884/2023 2081/2023	JASMIT SINGH-MP	PRASANNA KUMAR MISHRA
99	MACA/1164/2023 2082/2023	D.M., M/S. NATIONAL INSURANCE CO. LTD.-MP	PRAKASH KUMAR MOHANTY
100	MACA/1165/2023 2083/2023	D.M., ORIENTAL INSURANCE CO. LTD.-MP	SOMNATH ROY
101	MACA/1166/2023 2543/2023	BANAMALI PAL-MP	
102	ABLAPL/7504/2021 2544/2023	AJU PANDE @ AJAYA PANDEY-MP	
103	ABLAPL/10727/2023 2545/2023	SAUBHAGYA DWIBEDI @PAPPU @ SOUBHAGYA KUMAR DWIVEDY-MP	
104	ABLAPL/7286/2023 2546/2023	BINOD KUMAR NAIK-MP	
105	ABLAPL/8806/2023 2547/2023	PADMANAV SAHOO-MP	
106	ABLAPL/11627/2023 2548/2023	ANIL KUMAR SABHAPATI @ JOHN ANIAN SABHAPATI-MP	
107	ABLAPL/10139/2023 2549/2023	ISTAR KHAN @ RASTAR KHAN @ PAPA-MP	
108	ABLAPL/9961/2023 2550/2023	TAPAN KUMAR UDAYSINGH @ UDAYASINGH-MP	
109	ABLAPL/13143/2023 2551/2023	NARAYAN CHANDRA-MP	BISWABHUSAN DAS
110	ABLAPL/7273/2023 2552/2023	AJIT KUMAR ROUT-MP	
111	ABLAPL/11816/2023 2553/2023	CHANDAN KUMAR BHOI-MP	
112	ABLAPL/8124/2023 2554/2023	RAMEN BEPARI-MP	
113	ABLAPL/7263/2023 2555/2023	BADAL NAIK-MP	PURNA CHANDRA MISHRA
114	ABLAPL/12801/2023 2556/2023	AMIT PRADHAN-MP	
115	ABLAPL/12004/2023 2557/2023	NIAGAMANANDA NATH-MP	SATYA NARAYAN MISHRA 4
116	ABLAPL/13446/2023 2558/2023	GAGAN MALIK-MP	RAJENDRA KUMAR DASH
117	ABLAPL/8538/2019 2559/2023	MATTA SUDHAKAR RAO @ MATA SUDHA-MP	
118	ABLAPL/11285/2023 2560/2023	DILIP KUMAR PANDA-MP	
119	ABLAPL/13271/2023 2561/2023	KAJAL KUMARI BISWASRAY-MP	
120	ABLAPL/10649/2023 2562/2023	MANORANJAN PALAI-MP	
	ABLAPL/10651/2023		

121	2563/2023 ABLAPL/10652/2023	DEBAKI BHOI-MP	
122	2564/2023 ABLAPL/9136/2023	SUBASH PADHAN @ SUBASH PRADHAN-MP	
123	2879/2023 CRLA/598/2014	NAWAL K.CHANDAK-MP	M/S.B.K.RAGADA L.N.PATEL H.K.MUDULI M.SAHOO
124	2880/2023 CRLA/417/2019	SANTOSH BISWAL-MP	BAIBASWATA PANIGRAHI MR.PULAKESH MOHANTY
125	2881/2023 CRLA/1290/2023	DILLIP HO-MP	DIPAK RANJAN MISHRA
126	2882/2023 CRLA/1290/2023	DILLIP HO-MP	DIPAK RANJAN MISHRA
127	2883/2023 CRLA/1290/2023	DILLIP HO-MP	DIPAK RANJAN MISHRA
128	2884/2023 CRLA/1291/2023	RAJIB LOCHAN DAS-MP	BASANTA KUMAR DAS
129	2885/2023 CRLA/1291/2023	RAJIB LOCHAN DAS-MP	BASANTA KUMAR DAS
130	2886/2023 CRLA/243/2019	MANGAL SINGH@RODEY-MP	ANIRUDHA DAS
131	2887/2023 CRLA/456/2022	HARISH CHANDRA ROUT-MP	ABHISHEK DASH
132	2888/2023 CRLA/439/2023	ANIL XALXO-MP	
133	2889/2023 CRLA/1053/2023	GAJENDRA BEHERA-MP	ANIMESH SINGH
134	2890/2023 CRLA/1294/2023	SUSI @ JAGAT JAYA MATTAGANJSIGH-MP	KISHORE KUMAR MISHRA
135	2891/2023 CRLA/1294/2023	SUSI @ JAGAT JAYA MATTAGANJSIGH-MP	KISHORE KUMAR MISHRA
136	2892/2023 CRLA/1295/2023	SK.TAHUR-MP	JAYANTA KUMAR MAJHI
137	2893/2023 CRLA/1295/2023	SK.TAHUR-MP	JAYANTA KUMAR MAJHI
138	2894/2023 CRLA/1296/2023	BUDHU @ GUNANIDHI SAHU-MP	SURYAKANTA DWIBEDI
139	3504/2023 CRLMC/3073/2023	ANUPAMA BISWAL-MP	DIPTI RANJAN MOHAPATRA
140	3505/2023 CRLMC/1266/2023	SATYAJIT SAHOO-MP	PRATAP KESHARI DEO
141	3506/2023 CRLMC/1267/2023	SATYAJIT SAHOO-MP	PRATAP KESHARI DEO
142	3507/2023 CRLMC/5182/2023	ASHISH PARIDA-MP	ALOK KUMAR PANDA
143	3508/2023 CRLMC/5186/2023	SUNIL KUMAR SAHU-MP	BISWA RANJAN DAS
144	3509/2023 CRLMC/5188/2023	ASHUTOSH MISHRA-MP	BIBEKANANDA MAHAPATRA
145	3510/2023 CRLMC/5189/2023	SUBASIS NANDA-MP	ANIRUDHA DAS
146	3511/2023 CRLMC/5190/2023	JIBESH KUMAR DALAI-MP	SUKANTA KUMAR DALAI
147	3512/2023 CRLMC/5191/2023	ALOK KUMAR MAHAKUDA @ ALOK MAHAKUD-MP	ANIRUDHA DAS
148	3513/2023 CRLMC/5192/2023	SANTOSH KUMAR JENA-MP	ANIRUDHA DAS
149	3514/2023 CRLMC/5193/2023	HABIBUR REHMAN-MP	RASHMIKANTA ACHARYA
150	3515/2023 CRLMC/4111/2023	KARAN KUMAR KEJRIWAL-MP	ABHISHEK DASH
151	3516/2023 CRLMC/5199/2023	BIKRAM SAHOO-MP	MOHAN KUMAR SAHU
152	3517/2023	RABINDRA MAJHI-MP	MOHAN KUMAR SAHU

153	CRLMC/5200/2023 3518/2023	HEMALATA SAHU-MP	SHUBHENDU KUMAR PARIDA
154	CRLMC/5201/2023 3519/2023	TARUN DAS-MP	PRAVASH CHANDRA JENA
155	CRLMC/5203/2023 8437/2023	O.U.A.T., BBSR-MP	
156	WA/1689/2023 8438/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
157	WA/2898/2023 8439/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
158	WA/2898/2023 8440/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
159	WA/2898/2023 8441/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
160	WA/2899/2023 8442/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
161	WA/2899/2023 8443/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
162	WA/2899/2023 8444/2023	STATE OF ODISHA-MP	LALATENDU SAMANTARAY, A.G.A.
163	WA/2901/2023 8445/2023	STATE OF ODISHA-MP	LALATENDU SAMANTARAY, A.G.A.
164	WA/2901/2023 8446/2023	STATE OF ODISHA-MP	LALATENDU SAMANTARAY, A.G.A.
165	WA/2901/2023 8447/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
166	WA/2900/2023 8448/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
167	WA/2900/2023 8449/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
168	WA/2900/2023 8450/2023	STATE OF ODISHA-MP	T.K. PRAHARAJ, S.C.
169	WA/2902/2023 8451/2023	STATE OF ODISHA-MP	T.K. PRAHARAJ, S.C.
170	WA/2902/2023 8452/2023	STATE OF ODISHA-MP	T.K. PRAHARAJ, S.C.
171	WA/2902/2023 8453/2023	STATE OF ODISHA-MP	LALATENDU SAMANTARAY,A.G.A
172	WA/2903/2023 8454/2023	STATE OF ODISHA-MP	LALATENDU SAMANTARAY,A.G.A
173	WA/2903/2023 8455/2023	STATE OF ODISHA-MP	LALATENDU SAMANTROY, A.G.A.
174	WA/2904/2023 8456/2023	STATE OF ODISHA-MP	LALATENDU SAMANTROY, A.G.A.
175	WA/2904/2023 8457/2023	STATE OF ODISHA-MP	LALATENDU SAMANTROY, A.G.A.
176	WA/2904/2023 8458/2023	NIKUNJA KUMAR BISWAL-MP	SUKANTA KUMAR DALAI
177	WA/2905/2023 8459/2023	NIKUNJA KUMAR BISWAL-MP	SUKANTA KUMAR DALAI
178	WA/2905/2023 8460/2023	RUPAK KUMAR DASH-MP	BISWABIHARI MOHANTY
179	WA/2906/2023 8461/2023	RUPAK KUMAR DASH-MP	BISWABIHARI MOHANTY
180	WA/2906/2023 8462/2023	SANTANU KUMAR SARANGI-MP	BISWABIHARI MOHANTY
181	WA/2907/2023 8463/2023	SANTANU KUMAR SARANGI-MP	BISWABIHARI MOHANTY
182	WA/2907/2023 8464/2023	SHESA DUNDI-MP	DEBENDRA NARAYAN PATTANAIAK
183	WA/2909/2023 8465/2023	SHESA DUNDI-MP	DEBENDRA NARAYAN PATTANAIAK

184	8466/2023 WA/2910/2023	JAYDEV KHADIA-MP	JYOTI RANJAN DEO
185	8467/2023 WA/2910/2023	JAYDEV KHADIA-MP	JYOTI RANJAN DEO
186	8468/2023 WA/2910/2023	JAYDEV KHADIA-MP	JYOTI RANJAN DEO
187	8469/2023 WA/2911/2023	JAYDEV KHADIA-MP	JYOTI RANJAN DEO
188	8470/2023 WA/2911/2023	JAYDEV KHADIA-MP	JYOTI RANJAN DEO
189	8471/2023 WA/2911/2023	JAYDEV KHADIA-MP	JYOTI RANJAN DEO
190	8472/2023 WA/2135/2023	WATER AND LAND MANAGEMENT INSTITUTE(WALMI), <del>PRATAP NAGARA CHURUK-MP</del>	
191	8473/2023 WA/2136/2023	WATER AND LAND MANAGEMENT INSTITUTE(WALMI), <del>PRATAP NAGARA CHURUK-MP</del>	
192	8474/2023 WA/2137/2023	WATER AND LAND MANAGEMENT INSTITUTE(WALMI), <del>PRATAP NAGARA CHURUK-MP</del>	
193	8475/2023 WA/2138/2023	WATER AND LAND MANAGEMENT INSTITUTE(WALMI), <del>PRATAP NAGARA CHURUK-MP</del>	
194	8476/2023 WA/2135/2023	WATER AND LAND MANAGEMENT INSTITUTE(WALMI), <del>PRATAP NAGARA CHURUK-MP</del>	
195	8477/2023 WA/2136/2023	WATER AND LAND MANAGEMENT INSTITUTE(WALMI), <del>PRATAP NAGARA CHURUK-MP</del>	
196	8478/2023 WA/2137/2023	WATER AND LAND MANAGEMENT INSTITUTE(WALMI), <del>PRATAP NAGARA CHURUK-MP</del>	
197	8479/2023 WA/2138/2023	WATER AND LAND MANAGEMENT INSTITUTE(WALMI), <del>PRATAP NAGARA CHURUK-MP</del>	
198	18779/2023 WP(C)/38883/2023	PRAVAT KUMAR RAY-MP	SUDEEP KUMAR SARANGI
199	18780/2023 WP(C)/36916/2022	DR ARCHANA KANUNGO-MP	
200	18781/2023 WP(C)/38391/2023	ASHOK KUMAR MISHRA-MP	JITENDRA KUMAR LENKA
201	18782/2023 WP(C)/38391/2023	ASHOK KUMAR MISHRA-MP	AMITAV DAS
202	18783/2023 WP(C)/18026/2022	ARJUN BAG-MP	DR. JITENDRA KUMAR LENKA
203	18784/2023 WP(C)/38889/2023	SUBAS CH. OJHA-MP	SARAT CHANDRA SAMAL
204	18785/2023 WP(C)/38898/2023	DR. GARGEE MISHRA-MP	AVIJIT MISHRA
205	18786/2023 WP(C)/38900/2023	ATULYA KUMAR BEHERA-MP	BIJAY KUMAR BEHERA
206	18787/2023 WP(C)/22540/2023	MANORAMA SAHOO-MP	MANAS PATI
207	18788/2023 WP(C)/33502/2023	RASHMILATA BISWAL-MP	PRAFULLA KUMAR KHATEI
208	18789/2023 WP(C)/33260/2023	DR. BIJOYA KUMAR NAYAK-MP	LALATENDU SAMAL
209	18790/2023 WP(C)/38908/2023	KANANBALA SINGH-MP	PRASANTA KUMAR MISHRA
210	18791/2023 WP(C)/30950/2023	PADMA SAHU-MP	SURYAKANTA DASH
211	18792/2023 WP(C)/30946/2023	PADMA SAHU-MP	SURYAKANTA DASH
212	18793/2023 WP(C)/38911/2023	KANANBALA DAS-MP	SWAPNIL ROY
213	18794/2023 WP(C)/35301/2023	M/S SURESH AGRAWAL AND CO, KALAHANDI-MP	SUKANTA KUMAR DALAI
214	18795/2023 WP(C)/38912/2023	SHIBA PRASAD PRADHAN-MP	SWAPNIL ROY
215	18796/2023	M/S SURESH AGRAWAL AND CO., KALAHANDI-MP	SUKANTA KUMAR DALAI

216	WP(C)/36211/2023 18797/2023	KHATIJA BEGUM-MP	SWAPNIL ROY
217	WP(C)/38913/2023 18798/2023	ANANTA BISWAL-MP	SWAPNIL ROY
218	WP(C)/38914/2023 18799/2023	CHAKRADHAR NAYAK-MP	SWAPNIL ROY
219	WP(C)/38915/2023 18800/2023	BUDUNI DARAI-MP	SHELLY DAS
220	WP(C)/38916/2023 18801/2023	SANTOSH KUMAR BEHERA-MP	SWAPNIL ROY
221	WP(C)/38917/2023 18802/2023	SANTANU BEHERA-MP	SWAPNIL ROY
222	WP(C)/38918/2023 18803/2023	MAHESWAR MALLICK-MP	SWAPNIL ROY
223	WP(C)/38919/2023 18804/2023	KRUSHNA CHANDRA BEHERA-MP	SATYA PRAKASH NATH
224	WP(C)/38921/2023 18805/2023	NIRMAL CHANDRA MOHAPATRA-MP	
225	WP(C)/19565/2023 18806/2023	SATYAPIRA PRADHAN-MP	KULADA NANDA DAS
226	WP(C)/38924/2023 18807/2023	AJIT KUMAR PRADHAN-MP	RAMDAS ACHARY
227	WP(C)/9757/2021 18809/2023	ROSE MOHAMMAD-MP	RANJAN KU. NAYAK
228	WP(C)/37176/2023 18810/2023	BISWANATH BEURA-MP	SUKANTA KUMAR DALAI
229	WP(C)/38934/2023 18811/2023	BISWANATH BEURA-MP	SUKANTA KUMAR DALAI
230	WP(C)/38935/2023 18812/2023	MONALISA SAHOO-MP	SUKANTA KUMAR DALAI
231	WP(C)/38936/2023 18813/2023	M/S OSL SECURITIES PVT. LTD., CUTTACK-MP	SUBASH CHANDRA SAHOO
232	WP(C)/38939/2023 18814/2023	M/S OSL SECURITIES PVT. LTD., CUTTACK-MP	SUBASH CHANDRA SAHOO
233	WP(C)/38939/2023 18815/2023	M/S OSL SECURITIES PVT. LTD., CUTTACK-MP	SUBASH CHANDRA SAHOO
234	WP(C)/38942/2023 18816/2023	M/S OSL SECURITIES PVT. LTD., CUTTACK-MP	SUBASH CHANDRA SAHOO
235	WP(C)/38942/2023 18817/2023	JAGADISH BHOI-MP	SUBHADUTTA ROURAY
236	WP(C)/38945/2023 18818/2023	ARABINDA RAY-MP	ANJAN KUMAR BISWAL
237	WP(C)/38946/2023 18819/2023	GOURANGA CHARAN PANDA-MP	KRUPASINDHU SAHOO
238	WP(C)/38948/2023 18820/2023	SAMIR KUMAR SAHOO @ RABINDRA SAHOO-MP	PRASANTA KUMAR SATAPATHY
239	WP(C)/38949/2023 18821/2023	MANOJ BEHERA-MP	JAGAMOHAN PATTANAİK
240	WP(C)/29839/2023 18822/2023	BASANTA NAYAK-MP	PRASANTA KUMAR SATAPATHY
241	WP(C)/38950/2023 18823/2023	MANORAMA MAHALİK-MP	PRASANTA KUMAR SATAPATHY
242	WP(C)/38952/2023 18824/2023	SABITRI PANDA-MP	
243	WP(C)/12782/2023 18825/2023	SWARANIKA DANI-MP	SATRUGHNA DASH (A)
244	WP(C)/38953/2023 18826/2023	SABITA SAHOO-MP	DEEPALI MAHAPATRA
245	WP(C)/19331/2023 18827/2023	SANKARSAN JENA-MP	PRASANTA KUMAR SATAPATHY
246	WP(C)/38954/2023 18828/2023	NARENDRA MAHALİK-MP	PRASANTA KUMAR SATAPATHY
	WP(C)/38955/2023		

247	18829/2023 WP(C)/38956/2023	DILLIP KUMAR PRADHAN-MP	JAGAMOHAN PATTANAİK
248	18830/2023 WP(C)/27458/2023	DEBARAJ MAHARANA-MP	PRASANTA KUMAR SATAPATHY
249	18831/2023 WP(C)/31582/2023	ANUPAMA PADHI-MP	JYOTI PATNAİK
250	18832/2023 WP(C)/38959/2023	SIBA NARAYAN MISHRA-MP	LAXMIKANTA MOHANTY
251	18833/2023 WP(C)/38962/2023	NAMITA SAHOO-MP	PARTHA SARATHI NAYAK
252	18834/2023 WP(C)/37399/2023	MAHENDRA KUMAR SAMANTARAY-MP	BIBHU PRASAD DAS
253	18835/2023 WP(C)/38972/2023	NALINIKANTA JENA-MP	SUBASH CHANDRA PUSPALAKA
254	18836/2023 WP(C)/38973/2023	DEVINDER KAUR SALUJA-MP	BIKRAM SENAPATI
255	18837/2023 WP(C)/38978/2023	AMRUTA MISHRA-MP	NIHAL RATH
256	18838/2023 WP(C)/38979/2023	PULIN KUMAR DASH-MP	NIHAL RATH
257	18839/2023 WP(C)/38980/2023	VARIAL KUMAR RAWLANI-MP	SAIBRATA RATH
258	18840/2023 WP(C)/38983/2023	GANDHI RAWLANI-MP	SAIBRATA RATH
259	18841/2023 WP(C)/30201/2023	NALINIKANTA DASH-MP	S.S.RAO
260	18842/2023 WP(C)/38041/2023	DR. DIPTIMAYEE PRADHAN-MP	NIROD KUMAR SAHU
261	18843/2023 WP(C)/38988/2023	KRUSHNA CHANDRA BEHERA-MP	NIHAL RATH
262	18844/2023 WP(C)/1729/2020	VISMADEVA SAHU-MP	M/S.SAMARENDRA PATTANAİK
263	18845/2023 WP(C)/25477/2023	PRESS CLUB, ANGUL-MP	SUMITRA MOHANTY
264	18846/2023 WP(C)/38998/2023	VARIAL KUMAR RAWLANI-MP	SAIBRATA RATH
265	18847/2023 WP(C)/39000/2023	SIMANCHAL NEMALIPURI-MP	DURGESH NARAYAN RATH
266	18848/2023 WP(C)/39007/2023	RAMESH CHANDRA KAMILA-MP	PRAKASH KUMAR MISHRA
267	18849/2023 WP(C)/39009/2023	PRASANNA TANDI-MP	SUSHANTA KUMAR JOSHI
268	18850/2023 WP(C)/39011/2023	AJAY KUMAR SAHOO @ AJAY SAHU-MP	PRAKASH KUMAR MISHRA
269	18851/2023 WP(C)/39014/2023	MINAKETAN SAHOO-MP	PRAKASH KUMAR MISHRA
270	18852/2023 WP(C)/39018/2023	BISIKESAN BAGH-MP	JITENDRA KUMAR MISHRA (2)
271	18853/2023 WP(C)/39019/2023	AJAY KUMAR JENA-MP	PRAKASH KUMAR MISHRA
272	18854/2023 WP(C)/39021/2023	ADITYA NANDI-MP	PRAKASH KUMAR MISHRA
273	18855/2023 WP(C)/39022/2023	DIPTIMAYEE PATRA-MP	ABHISEK MOHANTY
274	18856/2023 WP(C)/39023/2023	ANNADA SANKAR JENA-MP	PRAKASH KUMAR MISHRA
275	18857/2023 WP(C)/10028/2020	ANNAPURNA PATRI-MP	S.DAS
276	18858/2023 WP(C)/39025/2023	MIHIR KUMAR SAHU-MP	PRAKASH KUMAR MISHRA
277	18859/2023 WP(C)/29513/2023	GOPINATH SETH-MP	AKSHAYA KUMAR PANDEY
278	18860/2023	AKSHAYA KUMAR BERIA-MP	AKSHAYA KUMAR PANDEY

279	WP(C)/29515/2023 18861/2023	DIPAK KUMAR GIRI-MP	PRAKASH KUMAR MISHRA
280	WP(C)/39026/2023 18862/2023	JNANENDRA MALIK-MP	AKSHAYA KUMAR PANDEY
281	WP(C)/29517/2023 18863/2023	MANOJ KUMAR GOMANGO-MP	AKSHAYA KUMAR PANDEY
282	WP(C)/29519/2023 18864/2023	SASMITA NAIK-MP	AKSHAYA KUMAR PANDEY
283	WP(C)/29522/2023 18865/2023	SAILO RAJ MG-MP	AKSHAYA KUMAR PANDEY
284	WP(C)/29526/2023 18866/2023	TARASANKAR JENA-MP	PRAKASH KUMAR MISHRA
285	WP(C)/39028/2023 18867/2023	GANGADHAR PANDIT-MP	PRAKASH KUMAR MISHRA
286	WP(C)/39033/2023 18868/2023	M/S SUBASH CHANDRA MANDAL-MP	BHABANI PRASAD MOHANTY
287	WP(C)/39031/2023 18869/2023	ANUSUYA NAYAK-MP	SUSANTA KUMAR DASH
288	WP(C)/129/2023 18870/2023	NIRANJAN DALEI-MP	PRAFULLA KUMAR RATH
289	WP(C)/1086/2023 18871/2023	PRATAP KUMAR SAHOO-MP	BISWA PRAKASH DHAL
290	WP(C)/39037/2023 18872/2023	RELIABLE SPONGE PVT. LTD., SUNDERGARH-MP	BAIJAYANTI MOHANTY
291	WP(C)/35692/2023 18873/2023	GAJAPATI BHOI-MP	BAIDHAR SAHOO
292	WP(C)/39041/2023 18874/2023	SIBARMA MALLIA-MP	ALOK KUMAR PANDA
293	WP(C)/39044/2023 18875/2023	KARPURA SWAIN-MP	BAIDHAR SAHOO
294	WP(C)/39045/2023 18876/2023	BHABANI SANKAR BEHERA-MP	ACHYUTANANDA PATTANAIAK
295	WP(C)/39049/2023 18877/2023	NATHA JUANGA-MP	CHITTARANJAN PATTNAIK
296	WP(C)/39050/2023 18878/2023	MANASI MISHRA @ KAR-MP	PAMI RATH
297	WP(C)/39053/2023 18879/2023	SUKADEV JENA-MP	SUSHANTA KUMAR MOHANTY
298	WP(C)/39059/2023 18880/2023	KUMARI JANI @ BEHERA-MP	SURYAKANTA DASH
299	WP(C)/39061/2023 18881/2023	BABAJI JENA-MP	SUSHANTA KUMAR MOHANTY
300	WP(C)/39064/2023 18882/2023	BASUDEV JENA-MP	SUSHANTA KUMAR MOHANTY
301	WP(C)/39066/2023 18883/2023	DHANESWAR DUTTA MOHAPATRA-MP	KSHIROD KUMAR SAHOO
302	WP(C)/39068/2023 18884/2023	JUDHISTIR SAHU-MP	M/S.PRAFULLA KUMAR KAR
303	WP(C)/9504/2018 18885/2023	JUDHISTIR SAHU-MP	M/S.PRAFULLA KUMAR KAR
304	WP(C)/9504/2018 18886/2023	JUDHISTIR SAHU-MP	M/S.PRAFULLA KUMAR KAR
305	WP(C)/9504/2018 18887/2023	NILAKANTHA @ HARIJAN @ SUNA-MP	PADMANAV CHOUDHURY
306	WP(C)/39073/2023 18888/2023	SUDARSAN KUNDU-MP	AJAYA NAYAK
	WP(C)/39082/2023		